



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1396/2013	MISS FIRDOSHI and ANR Versus THE NORTH EAST FRONTIER RAILWAY and 3 ORS.	MR.G Z AHMED MR.A A HUSSAIN	MR. R BARUAH MS.K DEVI MR.G GOSWAMI MS.H DAS MS.K DAS SC, NF RLY
	WITH MC/1764/2013 in WP(C)/1396/2013	MRS. NAJMIN SULTANA Versus MISS FIRDOSHI BEGUM and ORS.	MR. R BARUAH MS.K DEVI MS.H DAS MS.K DAS	MR.G Z AHMED SC, NF RLY MR.A A HUSSAIN
2	WA/12/2014 WP(C) 1875/10(D/O)	BHUPEN DEORI Versus BINUMAI DOLEY and 3 ORS.	MR.M K CHOUDHURY MR.M BARUAH MR.T N SRINIVASAN	MR.T J MAHANTA GA, ASSAM MR.Y S MANNAN MS.P BHATTACHARYA MR.I H SAIKIA(R-5) MR.K KALITA(R-5) MS.S KANUNGOE(R-5) SC, PWD
3	PIL/54/2014	AJOY DUTTA and 3 ORS Versus THE STATE OF ASSAM AND 46 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	GA, ASSAM(R - 1-3) MR.P N CHOUDHURY(R-45) MR.I CHOWDHURY(R- 36,37&38) MR.S CHAMARIA(R-6) MR.R MAZUMDAR(R- 11 to 18, 20 to 29, 32,33,34,39,40,43&44) MR.A K BARUAHR- 36,37and38 MS.G DAS(R- 36,37&38) SC, AAU(R-4, 5, 7-10) SC, C B I SC, AGRI. DEPARTMENT MS.P KATAKI
4	WP(C)/5128/2014	INDIAN OIL CORPORATION LTD. Versus THE UNITED BANK OF INDIA and 5 ORS.	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MS. N MODI MR.K BARMAN(R- 1) MS. B DAS MS.K KHAN(R-3 & 4) MR. C SHARMA MS.A DASR-3 and 4 MR. R A HAZARIKA MS A DAS MR. S DUTTA, SR.ADV. MS.P CHAKRABORTY(R-3 & 4) MSA PHUKAN(R- 1) MR.A BHARALI (R- 1)

5 PIL/9/2015 PIL(Suo Moto) 9/2015	X X X Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	MR.S K MEDHI SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MRS.S S BAWARI(R-9) MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR.S N KRISHNATRAYA(R- 5)
WITH I.A.(Civil)/1581/2018 in PIL/9/2015	SANJIB BORAH Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 8 ORS	MR. S KATAKI MR. P DEKA MR. A CHETIA	MR. D SAIKIA MR G N SAHEWALLA MR D CHOUDHURY MR. S K MEDHI SC, BAR COUNCIL SC, EDU SC, GHC
6 PIL/121/2015	KABIN RONGHANG and 5 ORS. Versus THE UNION OF INDIA and 11 ORS	MR.P HAZARIKA MR.M K DAS MS.Z ANJUM MR.C CHAKRABORTY MS.S KAKATI	GA, ASSAM MR.B C PATHAK(R-9) MS.A DEVI(R-3) SC, FOREST C.G.C. MR.B PATHAK(R-9) MR.M PHUKAN(R-1) MS.J PHUKAN(R-9) SC, ELEMENTARY EDUCATION MR.R THADANIR-9 SC, PWD ASSTT.S.G.I. SC, HEALTH MS.P DEY(R-9)
7 WP(C)/4008/2015	THE UNION OF INDIA and ANR Versus RAMEN KALITA	MR.Y DOLOI MR.D BARUAH MR.S Z RAHMAN	MR.R C SAIKIA MR.P KHATANIAR MR.A BORAH MS.K SAIKIA MR.R SAIKIAR1
8 WP(C)/6926/2015	ASHIT CHANDRA GHOSH and 20 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRA R BHUYAN MR.F A LASKAR MR.M A I HUSSAIN	SC, ELEMENTARY EDUCATION SC, SSA
9 WP(C)/5/2016	DR. ASHOKE BAGCHI Versus THE UNION OF INDIA and 3 ORS	MR.P P BARUAH MR.B CHOUDHURY	MR.A K SARKAR MR.D K DEY SC, NF RLY
10 ITA/7/2016 WITH PAPER BOOK	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
WITH I.A./919/2016 in ITA/7/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
WITH CO/9/2017 in ITA/7/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA

11	WITH ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./920/2016 in ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/10/2017 in ITA/8/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
12	WITH ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR.K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./921/2016 in ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/11/2017 in ITA/9/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
13	WITH ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	MR.A SARMA MR K KALITA MR.S CHOUDHURY SC, OIL
	WITH I.A./922/2016 in ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.S SAIKIA MR.P SAIKIA	SC, OIL
	WITH CO/12/2017 in ITA/10/2016	PRINCIPAL COMMISSIONER OF INCOME TAX and ANR, Versus M/S OIL INDIA LTD.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A J MAHANTA	MR.S SAIKIA MR.P SAIKIA
14	Mat.App./19/2016 WITH LCR	SRI MEGHA BARMAN Versus SMTI LAKSHMI GOAP @ PRIYA BARMAN	MR. S CHAUHAN MS.M DAS MR.A R SHOME MR. S CHAUHAN	
15	Mat.App./29/2016 WITH LCR	SMTI NITIKONA BANARJEE Versus SRI RAM PRASAD BANERJEE	MR.A BISWAS MR.R KALITA MR.H DAS	MR.S N SARMA MR.R J BORDOLOI MR.K KALITA MR.R ALI MS.C SARMA
	WITH I.A.(Civil)/1990/2016 in Mat.App./29/2016	SMTI NITIKONA BANARJEE Versus SRI RAM PRASAD BANERJEE	MR.A BISWAS MR.R KALITA MR.H DAS	
16	WA/146/2016 WP(C) 4609/13(D/O)	SRI DHIREN CHANDRA ROBIDAS Versus THE STATE OF ASSAM and 6 ORS	MR.T C CHUTIA MS.I KAKATI MR.D K ROY MS.M CHUTIA	MR.S SAIKIA MS.R GOGOI SC, SECONDARY EDUCATION
	WITH I.A.(Civil)/43/2016 in WA/146/2016	SRI DHIREN CHANDRA ROBIDAS Versus THE STATE OF ASSAM and 6 ORS	MR.T C CHUTIA MS.I KAKATI MS.M CHUTIA MR.D K ROY	SC, SECONDARY EDUCATION

17	WA/153/2016 CAVT. NO. 1600/2015 CAVT 1600/2015, NOT BY HON. M.BHUYAN,J.	HINDUSTAN PETROLEUM CORPORATION LTD HPCL and ANR Versus RAJA KAKATI	MR.H RAHMAN MS.J HUDA MR.R AHMED MS.S SULTANA MS.Y SHAIZA	MR.K N CHOUDHURY MR.N BHARALI MR.A K DAS FOR CAVEATOR
18	WA/238/2016	SODOU ASOM PRATHAMIK ARU MAJALIA BIDYALAYA MATRI SANTHA Versus STATE OF ASSAM and 6 ORS.	MR.P K GOSWAMI MR.P K DAS MR.M U MAHMUD MR.D K SAIKIA MS.B DAS MR.M BORAH	SC, ELEMENTARY EDUCATION ASSTT.S.G.I. SC, SOCIAL WELFARE SC, SSA
19	WA/260/2016 NOT BY HON. M.BHUYAN,J.	THE MANAGING COMMITTEE DURGA MANDIR HINDI HIGH SCHOOL Versus SRI MOTILAL VERMA and 3 ORS	MR.B CHAKRAVARTY MR.U DAS MR.K DHAR MS.S SARMA	MRG P BHOWMIK MS.M KALITA(MS.P.CHETRI) SC, SECONDARY EDUCATION MR.P UPADHYAY
20	WP(C)/498/2016	KISHORE BHOWAL Versus THE UNION OF INDIA and 3 ORS	MR.J L SARKAR MR.S NATH	MR.S C KEYAL ASSTT.S.G.I.
21	WP(C)/882/2016	THE UNION OF INDIA and 2 ORS. Versus NIRMAL KUMAR MITRA and ANR	MS U DAS MR. M S SHARMA MS. A SAIKIA	DR. J L SARKAR MR. S NATH MR. A K DAS R-2 MR. G J SHARMA
22	WP(C)/980/2016	ANUPAM NAG Versus THE UNION OF INDIA and 5 ORS	MR.J L SARKAR MR.S NATH	MR.A K SARKAR MR.D K DEY SC, NF RLY
23	WP(C)/2080/2016	DIVAKARAN P.V and 90 ORS Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
	WITH			
24	WP(C)/7389/2015	A. ARUL Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.Y DOLOI(R-1 to 4) SR. CGC ASSTT.S.G.I.
25	WP(C)/2403/2016	UNION OF INDIA and 3 ORS. Versus P. SIVARAM PRASAD	MR B N GOGOI MR.B GOGOI MR.S NEOG	
26	WP(C)/2811/2016	THE UNION OF INDIA and 4 ORS Versus HARI KANTA KALITA	MR.S C KEYAL(ASSTT.SGI) MR.K K PARASARCGC	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT
27	WP(C)/3571/2016	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.R C SAIKIA MS.K SAIKIA MR.D MEDHI	SC, HIGHER EDUCATION
28	WP(C)/3801/2016	BHARAT SANCHAR NIGAM LIMITED and 2 ORS. Versus SHRI HARE KRISHNA SARMA	MR.D BORAH MR.M DAS	MR.A CHETRY MR.M P SARMA MR.U K NAIR
29	WP(C)/4000/2016	BHARAT SANCHAR NIGAM LTD. BSNL Versus SRI JATIN SARMA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MS.P DAS	MR.H K DAS MS.P DUTTA MR.U PATHAK
30	WP(C)/5054/2016 WITH WP(C) 6275/16(D/O)	KAMALESWAR SARMA Versus THE UNION OF INDIA and 3 ORS	MS.N M DEKA MR.D SHARMA MS.A DAS	MR.M HAQUE(R-4) C.G.C. MR.S HOQUE(R-4) MR.H GUPTA(R- 1-4) MSS DEVI(R-4) ASSTT.S.G.I.
31	WP(C)/6782/2016	THE UNION OF INDIA and ANR. Versus PRITOM DEY and ANR.	MS U DAS MR.M S SARMA	MR.S DUTTA
32	Revn.Pet./1/2017	M/S NUMALIGARH REFINERY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.B SHARMA MR.H DAS	SC, FINANCE & TAXATION GA, ASSAM
	WITH			
33	Revn.Pet./2/2017	M/S NUMALIGARH REFINERY LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. B SARMA MR.H DAS	SC, FINANCE & TAXATION GA, ASSAM

34	Mat.App./3/2017 WITH LCR	SMTI USHA DEVI Versus SRI RAM MOHAN CHOUHAN	MS.J H CHOUDHURY MRS.J BORAH MD.H BHUYAN	MR. K PAUL MR. A SARMA MR J P CHAUHAN
35	Mat.App./8/2017 CAVT. NO. 1637/2016 WITH LCR	SMTI UTPALA KAUR CHOUDHURY Versus SRI MRIDUL CHOUDHURY	MR.B GOSWAMI MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.N BORAH MR.M BORA	MR. A CHAMUAH MR.P P BORTHAKUR FOR CAVEATOR MR.C P SHARMA
36	PIL/9/2017	RATAN TERANG and 17 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM MR.N BORAH SC, K A A C SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3936/2017 in PIL/9/2017	RATAN TERANG and 17 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. M SARANIA MR. S U AHMED	GA, ASSAM SC, K A A C
	WITH I.A.(Civil)/3937/2017 in PIL/9/2017	RATAN TERANG and 17 ORS. Versus THE STATE OF ASSAM and 12 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM SC, K A A C
37	WA/18/2017 NOT BY HON. U.BHUYAN,J.	MRS JULA GOSWAMI Versus THE STATE OF ASSAM and 8 ORS	MR.M U MONDAL MS N NASRIN MR.A WAHAB MD I H KHAN	MR.A SAHAD(R-4) MR.U N CHETIA(R-4) MR.B K SARMA(R-4) MR.P CHOUDHURY MR.D DAS MR.D CHAKRABARTY R-6 MR.S HAZARIKA(R-6) SC, SECONDARY EDUCATION
	WITH I.A.(Civil)/3028/2017 in WA/18/2017	NITI MAZUMDAR Versus MRS JULA GOSWAMI and9 ORS	MR.P CHOUDHURY MR.R SARMA MR.D DAS MR.H NATH	MR.M U MONDAL SC, SECONDARY EDUCATION
38	Mat.App./18/2017 WITH LCR	SRI DEBANANDA TAMULI Versus SMTI KAKUMONI KATAKY	MR.R SARMA MD.A HUSSAIN MR.H DEKA MR.D HAZARIKA MR.A DEKA	MR Z HUSSAIN, LAC.
39	Mat.App./26/2017 WITH LCR, IA(C) 633/17(D/O)	SRI SANJAY KR JHA Versus SMT NILAM JHA	MR.B GOSWAMI MR.N BARUA MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY	MS. A DEVI MS. A DEVI, (LEGAL AID COUNSRL)
40	PIL/32/2017	BIRAN BRAHMA and 9 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M SARANIA MR.S U AHMED	GA, ASSAM MS.SUSENTECLA MR.N BORAH MR.D SAIKIA SC, S E C
41	Mat.App./36/2017 WITH LCR	SRI KAMALAKANTA BHATTACHARJEE Versus SMT KUSUM DEVI	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.K K DEY MS.B DAS
42	PIL/40/2017	PEOPLE'S COMMITTEE FOR CONSTITUTIONAL RIGHTS and ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.M HAZARIKA MR.A K BORA MS.C KHAKHLARY	GA, ASSAM C.G.C. MR. S K MEDHI (R 2 TO 7) MR.H GUPTA(R-9) SC, SSA ASSTT.S.G.I.
43	Mat.App./40/2017 WITH LCR	SRI SANJEET CHAUDHURY Versus MRS BIBHA JAISWAL	MR.D CHAKRABARTY MR.S HAZARIKA	MR. J BHATTACHARYYA MR. C BHATTACHARYYA
44	Mat.App./47/2017 CAVT. NO. 1085/2017 WITH LCR	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR

	WITH I.A.(Civil)/2808/2017 in Mat.App./47/2017	DR MOHD MERAJ ALAM Versus MRS REHANA BEGUM and ANR	MR.G N SAHEWALLA MS.R CHOUDHURY MR.P DEKA MR.A CHETIA MR.M SAHEWALLA	MR.R ALI FOR CAVEATOR
45	Mat.App./48/2017 WITH LCR	SRI GOPESWAR HALOI Versus SMTI JABA DUTTA HALOI	M SARANIA MS.M BORAH MD. S U AHMED MS.S GHOSH MS. I KEITZAR MS.KAWIZENGDAULIU MS. S KAUSHIK	MR.U K DAS MRS.B D SARMA
46	Mat.App./49/2017 WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
47	Mat.App./50/2017 WITH LCR	NRIPENDRA DEKA Versus SMT. LABANYA DEKA	MR.A KHALEQUE MR.Z KHALID	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ MR.K U AHMED
48	Mat.App./52/2017 WITH LCR	DILIP DAS Versus SMTI DIPANJALI DAS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MS.J KONWAR	MR. P KALITA MRS SUSMITA GOSWAMI
49	Mat.App./55/2017 WITH LCR, IA(C) 126/17(D/O)	SMTI LATA CHOUDHURY Versus SRI ANIL KUMAR NATH	MS.A DAS	MR A UPADHYAY MR.P UPADHYAY MR K JAIN
50	Mat.App./60/2017 WITH LCR	SRI RANJIT KUMAR DAS Versus SMTI MALATI DAS	MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.R SARMA MR.B R DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
51	Mat.App./65/2017 WITH LCR	SRI JIMUT BAHAN DAS Versus SMT SATYABHAMA DAS @ MORAL	MR.S KALITA MR.S DAS MR.A GANGULY MR.A C KALITA	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA
52	Mat.App./71/2017 WITH LCR	PARIMAL CHANDA Versus SOBITA CHANDA	MR. S K GHOSH MS. F AHMED	MR R DHAR MRS. R RONGMEI
53	Mat.App./74/2017 WITH LCR	SRI ABANI DAS Versus SMTI SURABHI BAISHYA	MR.D SARMAH MR.M PHUKAN	MRS.R DEVI MR.A R TAHBILDAR
54	WA/129/2017 CAVT. NO. 155/2017	SRI RATUL DAS Versus THE STATE OF ASSAM and 6 ORS	MR.T SK MR.B J GHOSH	GA, ASSAM MR.R PHUKAN FOR CAVEATOR
	WITH I.A.(Civil)/1469/2017 in WA/129/2017	SRI RATUL DAS Versus THE STATE OF ASSAM and 6 ORS	MR. B J GHOSH	GA, ASSAM MR. R PHUKAN FOR CAVEATOR
55	WITH WA/213/2017	THE STATE OF ASSAM and 4 ORS Versus HABIBUR RAHMAN and ANR	MR.D SAIKIA MR.B CHOUDHURY MS.S BORO SR. ADDL A.G. ASSAM	MR.R PHUKAN MR.S BARTHAKUR
56	WA/149/2017 NOT BY HON. A.K.GOSWAMI,J.	ALL ASSAM MODERN CHAKKI MILL ASSOCIATION and ANR Versus THE STATE OF ASSAM and 6 ORS	MR.R DUBEY MR.P K GARODIA MS.P SARMA	GA, ASSAM ASSTT.S.G.I.
57	ITA/150/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG

58	WITH ITA/177/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
59	WITH ITA/178/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SHARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
60	WITH ITA/179/2017	THE COMMISSIONER OF INCOME TAX TDS NER Versus M/S BHARATI HEXACOM LIMITED	MR.S SARMA MR.R S MISHRA	MR.S BHARALI MR.M DAS MS.M GOSWAMI MRN NEOG
61	ITA/156/2017	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI II Versus SRI TAMCHI KUSUK	MR.S SARMA MR.R S MISHRA	MS.N BORDOLOI MR.M L GOPE
62	WA/158/2017 CAVT. NO. 1323/16 NOT BY HON. U. BHUYAN, J,	THE STATE OF ASSAM Versus KAMPITH JUNIOR COLLEGE and ANR	MR.D SAIKIA MR.S K GHOSH SC, SECONDARY EDUCATION ADDL. AG, ASSAM	MR.P D NAIR MR G ALAM FOR CAVEATOR
63	WITH WA/229/2017	STATE OF ASSAM and 2 ORS Versus LALUK JUNIOR COLLEGE and 4 ORS	MR.D SAIKIA MR.N SARMA SC, EDUCATION SR. ADDL. A.G. ASSAM MR.A DEKA MS.P CHAKRABORTY	MR.K K MAHANTA
64	WA/219/2017 CAVT. NO. 412/2017 NOT BY HON. A.K. GOSWAMI, J,	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus GILLAPUKRI TEA COMPANY LIMITED and 3 ORS	MR.S CHAMARIA MR.D DAS MR.M PHUKAN MR.D SHARMA MR.S CHANDA	GA, ASSAM MR.S K KEJRIWAL MRS S KEJRIWAL FOR CAVEATOR
	WITH I.A.(Civil)/3652/2017 in WA/219/2017	GILLAPUKRI TEA COMPANY LIMITED Versus ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD and 3 ORS	MR.S K KEJRIWAL MRSS KEJRIWAL	GA, ASSAM MR.S CHAMARIA
65	WITH WA/220/2017	ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus SRI MANGRA URANG and 70 ORS	MR.S CHAMARIA MR.D SARMAH MR.D DAS MR.M PHUKAN MR.S CHANDA	GA, ASSAM MR. S K KEJRIWAL
66	WA/259/2017 NOT BY HON. A.M.B.BARUA,J.	RUPAHI UNION CO-OP FISHERY @ FARMING SOCIETY LTD and 21 ORS Versus THE STATE OF ASSAM and 3 ORS	MR.A SARMA MR.B RAHMAN MR.S CHOUDHURY	GA, ASSAM
67	WA/313/2017	M/S SAIKHOWA SADIYA MEEN SAMABAY SAMITED LIMITED Versus THE STATE OF ASSAM and 4 ORS	MRG JALAN MR.P K R CHOUDHURY	GA, ASSAM
68	WA/329/2017 NOT BY HON. N.SAILO,J.	DEBANANDA ROY Versus THE STATE OF ASSAM and 5 ORS.	MR.H DAS	DR. B AHMED MR. D SAIKIA (R 1 TO 5) GA, ASSAM MR. P THAKURIA MR. A U AHMED A U AHMED G KAKATI
69	WA/333/2017	INDIAN OIL CORPORATION LTD and 2 ORS Versus M/S MRP ENTERPRISE and 12 ORS	MR.A BARKATAKI MS.A CHOUDHURY MR.N BARUAH MRS.P BHARADWAJ MR.M K CHOUDHURY	MR P K MANDAL MR. D K BAGCHI,R ASSTT.S.G.I.

70	WA/339/2017 CAVT. NO. 1458/2017 NOT BY HON. N. SAILO, J.	DR MOUSUMI BORGHAIN BORAH Versus THE STATE OF ASSAM and 4 ORS	MR.B GOGOI MR.K DAS MR.J ROY MR.A HASAN MR.S KAKATI MS.R HAZARIKA	MR. M KHAN MS.J RAHMAN SC, HEALTH FOR CAVEATOR
	WITH I.A.(Civil)/4176/2017 in WA/339/2017	DR MOUSUMI BORGHAIN BORAH Versus THE STATE OF ASSAM and 4 ORS	MR.R HAZARIKA MS.N HASAN MR.K DAS MR.N HASAN MR.J ROY MS.B GOGOI MS.S KAKATI	MR. M KHAN FOR CAVEATOR SC, HEALTH MS.J RAHMAN
71	WA/341/2017	THE STATE OF ASSAM and 3 ORS Versus DR FIRDUSHI BEGUM and ANR	MR.D P BORAH	MR. M KHAN MR.K DAS MR.J ROY MR.M K CHOUDHURY
72	WA/343/2017	RUKAN UDDIN LASKAR Versus THE UNION OF INDIA and 3 ORS	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	ASSTT.S.G.I.
73	WA/355/2017 NOT BY HON. N.SAILO,J.	SRI SEKHAR KANTI SARKAR Versus THE STATE OF ASSAM and 8 ORS	MR.D THAKUR MR.N NATH	GA, ASSAM
74	WP(C)/1147/2017	DR. RABIN SARMA Versus THE STATE OF ASSAM and 6 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	MR.C BARUAH C.G.C. C.G.C. MR.S S ROY(R-7) MR. A CHAMUAH(R-6) SC, U G C ASSTT.S.G.I. SC, HIGHER EDUCATION
75	WP(C)/1928/2017	PHULESWARI DEKA Versus THE STATE OF ASSAM and 4 ORS.	DR.B AHMED MR.B SAHARIA MR.A M BARBHUIYA	MR.G UZIRSr.Adv., R-5 MR.S M BARUAH(R-5) MR.M SAIKIA(R-5) MR.H N SARMA(R- 3&4) SC, HIGHER EDUCATION
76	WP(C)/4208/2017	DIPAK GOSWAMI Versus THE UNION OF INDIA and 5 ORS.	MR.J L SARKAR MR.S NATH MR.G J SHARMA	MR.D K DEY SC, NF RLY
77	WP(C)/6703/2017	MAHMUDA BEGUM and 55 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN	SC, EDUCATION
78	WA/293/2017	MRS MAHMUDA BEGUM and 45 ORS Versus THE STATE OF ASSAM and 4 ORS	MS.D BORGHAIN MS.M SARMAH MR.P GOHAIN MS.B PHUKAN	SC, ELEM EDU SC, FINANCE
HEARING (CRIMINAL CASES)				
79	Crl.Rev.P./460/2009 WITH LCR 6 FILES	SMTI JAMUNA DAS Versus SHRI RAM CHANDRA DAS and ORS	MR.B M CHOUDHURY AMICUS CURIE	D DAS S BANIK B SARMA A K GOSWAMI P BHUYAN K N SURI ADDL PP,ASSAM
80	Crl.A./109/2010 WITH LCR 5 FILES & P.B.-2	THE STATE OF ASSAM, Versus ABDUL KALAM and ORS	PP, ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS
81	Crl.A./115/2014 WITH LCR 5 FILES & P.B.-2	KAMAL UDDIN BARBHUIYA Versus STATE OF ASSAM and 12 ORS.	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.R CHETRI	MR.N S LASKAR MS.B CHOUDHURY MR.I A HAZARIKA MR.B M CHOUDHURY MR.A H M R CHOUDHURY MR.U CHOUDHURY PP, ASSAM

82	Crl.A./236/2014 WITH LCR 4 FILES & P.B.-2	RAMAPADA SARMA Versus THE STATE OF ASSAM and 6 ORS,	MR.Z ALAM MR.N D SARMA MR.E U AHMED	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.A DEY MR. S BISWAS MR.P BISWAS PP, ASSAM
83	Crl.A./321/2014 WITH OFFICE NOTE, WITH LCR 5 FILES AND P.B- 2	NOIDER ALI and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.Z ALAM MR.N D SARMA MR.E U AHMED MS.S NAZNEEN	MR.M AHMED(R-2) PP, ASSAM MR.A S CHOUDHURY(R-2)
84	WITH Crl.A./145/2015	SHAFER ALI Versus THE STATE OF ASSAM and ANR	MR.A K SARMA MR.H J TAMULI MS.P BORTHAKUR	PP, ASSAM
85	CRL.A(J)/15/2015 WITH LCR	SUJIT MANKI Versus THE STATE OF ASSAM	MS.K SAIKIA AMICUS CURIAE	PP, ASSAM
86	CRL.A(J)/17/2015 WITH LCR	TARUN DAS Versus THE STATE OF ASSAM	MR.M B U AHMED AMICUS CURIAE	PP, ASSAM
87	CRL.A(J)/18/2015 WITH LCR	LALSON TIRU @ NELSON TIRU Versus THE STATE OF ASSAM	MS.A DAS AMICUS CURIAE	PP, ASSAM
88	CRL.A(J)/26/2015 WITH LCR	RAJESH MAHALI @ DALOHATIA Versus THE STATE OF ASSAM	MS.B DAS AMICUS CURIAE	PP, ASSAM
89	CRL.A(J)/27/2015 WITH LCR	ANANDA SONOWAL @ BHAIKON Versus THE STATE OF ASSAM	MR.S AGARWAL AMICUS CURIAE	PP, ASSAM
90	Crl.A./28/2015	MD AJIBOR RAHMAN and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A MATIN	PP, ASSAM(R-1)
91	CRL.A(J)/29/2015 WITH LCR 6 FILES AND P.B- 3	MD RUSTAM ALI @ MATU Versus THE STATE OF ASSAM	MR.M RAHMAN MRS BORGHAIN MSB DEVI MR.G GORLOSA MR.M BORGHAIN MS. SUSMITA KANUNGOE AMICUS CURIAE	MR.D BARUAH(R-2) MS.P HANDIQUE(R-2) PP, ASSAM
92	WITH CRL.A(J)/30/2015	BIDYA SAGAR RABI DAS @ BADAM Versus THE STATE OF ASSAM	MS.M BUZARBARUAH AMICUS CURIAE	MR.D BARUAH PP, ASSAM
93	WITH Crl.A./98/2015	FAZLUL ALI and ANR, Versus THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A MATIN	MR.D BARUAH PP, ASSAM
94	Crl.A./31/2015 WITH LCR 9 FILES & P.B.-2	SRI PADUM BORDOLOI and 2 ORS Versus THE STATE OF ASSAM and ANR	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MS.H HAZARIKA	PP, ASSAM(R-1)
95	CRL.A(J)/35/2015 WITH LCR	MAJIDUL ISLAM Versus THE STATE OF ASSAM	MS.S K NARGIS AMICUS CURIAE	MR.P K TALUKDAR(R-2) MR.K R PATGIRI(R-2) MRS.C DASR-2 PP, ASSAM
96	CRL.A(J)/40/2015 WITH LCR	SHRI CHOGE CHEN Versus STATE OF A.P.	MS.B SARMA AMICUS CURIAE	PP, A P
97	CRL.A(J)/45/2015 WITH LCR 6 FILES & P.B.-2	MONI DAS @ MONINDRA DAS Versus THE STATE OF ASSAM	MR.B BARUAH AMICUS CURIAE	PP, ASSAM
98	CRL.A(J)/49/2015 WITH LCR	LODHA KUMAR Versus THE STATE OF ASSAM	MR. B SINGH AMICUS CURIAE	PP, ASSAM

99	CRL.A(J)/51/2015 WITH LCR	SUKRA BHAKTA Versus THE STATE OF ASSAM	MR.R DE AMICUS CURIAE	MRS.P B HAZARIKA(R-2) MD.S ALI(R-2) PP, ASSAM MRS.M H BORAH(R-2)
100	CRL.A(J)/52/2015 WITH LCR 3 FILES AND P.B.-2	KAMAL SHAH Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
101	CRL.A(J)/69/2015 WITH LCR	BUDRAI KISKU Versus THE STATE OF ASSAM	MR.Z HUSSAIN AMICUS CURIAE	PP, ASSAM
102	CRL.A(J)/71/2015 WITH LCR	GEJU PRAJA Versus THE STATE OF ASSAM	MR.M B U AHMED AMICUS CURIAE	PP, ASSAM
103	CRL.A(J)/72/2015 WITH LCR	ANANDA BHUMIZ Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
104	CRL.A(J)/76/2015 WITH LCR 5 FILES & P.B.-2	SUKUMAR MURA and 2 ORS Versus THE STATE OF ASSAM	SMT. RITA DAS MAZUMDAR, AMICUS CURIAE	PP, ASSAM
105	CRL.A(J)/78/2015 WITH LCR	MOHAN RABIDAS Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
106	CRL.A(J)/80/2015 WITH LCR	ABDUL HAMID Versus THE STATE OF ASSAM	MR.I H SAIKIA AMICUS CURIAE	PP, ASSAM
107	CRL.A(J)/84/2015 WITH LCR	BIREN MURA Versus THE STATE OF ASSAM	MRS.P B BORDOLOI AMICUS CURIAE	PP, ASSAM
108	CrI.A./88/2015 WITH LCR 13 FILES, P.B.-2	SRI GOPAL SAHA and 8 ORS Versus THE STATE OF ASSAM and ANR	MR.N DUTTA MR.N N B CHOUDHURY MR.N SARMA MR.J HAZARIKA MR.H AHMED MS.D SARMA MR.A PHUKAN	PP, ASSAM(R-1)
109	CRL.A(J)/98/2015 WITH LCR 6 FILES AND P.B.-2	MOHESH MUNDA and 2 ORS. Versus THE STATE OF ASSAM	MR.M RAHMAN MRS BORGHAIN MSB DEVI MR.M BORGHAIN	PP, ASSAM
110	CRL.A(J)/99/2015 WITH LCR	MOHAN BORA @ GUNI Versus THE STATE OF ASSAM	MRM RAHMAN MRS BORGHAIN MS.B DEVI MR.M BORGHAIN	PP, ASSAM
111	CRL.A(J)/109/2015 WITH LCR	HALIRAM DUTTA Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
112	CRL.A(J)/110/2015 WITH LCR 3 FILES AND P.B.-2	SANATAN SATNAMI Versus THE STATE OF ASSAM	MS.R D MOZUMDAR AMICUS CURIAE	PP, ASSAM
113	CrI.A./117/2015 WITH LCR 4 FILES AND P.B.-2	BIPUL RAY @ ROY Versus STATE OF ASSAM and ANR,	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM(R-1)
114	CrI.A./123/2015 WITH LCR 6 FILES AND P.B.-2	SRI LILA SAIKIA Versus STATE OF ASSAM	MR.S K SINGH DR. B N GOGOI MR. E AHMED MR.N D SARMA MR.A ALAM MS.S NAZNEEN	PP, ASSAM
115	CRL.A(J)/130/2015 WITH LCR 4 FILES & P.B.-2	DHARANI SAIKIA Versus THE STATE OF ASSAM	MR B N GOGOI AMICUS CURIAE	PP, ASSAM

116	Crl.A./157/2015 WITH LCR 8 FILES AND P.B.- 2	ABDUL RAHIM UDDIN @ABDUL RAHIM and and 26 ORS Versus THE STATE OF ASSAM and and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.H ALI MR.A AHMED MR.A ALAM	MR.A R MEDHI(R-2) MS.T ROY(R-2) PP, ASSAM
WITH				
117	Crl.A./166/2015	MR NAKIB ALI @ NAKI and 4 ORS Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR.H RAHMAN MR.P D NAIR MR G ALAM MR.A CHOUDHURY MR.R ALI	PP, ASSAM(R-1)
118	Crl.A./158/2015 WITH LCR 6 FILES AND P.B.-2	SHRI BALAI KSHETRIYA and 3 ORS Versus THE STATE OF ASSAM and ANR	MR.T DEURI MRS.R S DEURI MR.M DAS MS.C TALUKDAR MS.N DAS	PP, ASSAM
119	Crl.A./186/2015 WITH LCR 5 FILES AND P.B.-2	RAKIBUL ISLAM @ MOKKAR ALI Versus THE STATE OF ASSAM and ANR.	MR.H R A CHOUDHURY MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.L MIAH	PP, ASSAM
120	Crl.A./191/2015 WITH LCR 5 FILES AND P.B.-2	MD ASKON ALI Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.D K BAIDYA MS.C CHOUDHURY	PP, ASSAMR-1
121	Crl.A./198/2015 WITH LCR 5 FILES AND P.B.- 2	RAMESWAR KAKOTI Versus THE STATE OF ASSAM and ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA	MR.A K BHUYAN(R-2) MS. N BORAH(R-2) MS.N CHOUDHURY(R-2) PP, ASSAMR-1 MR.M BORAH(R-2)
WITH				
122	Crl.A./4/2016	SHRI MAHESH LAHORI Versus STATE OF ASSAM and ANR	MR.S K MEDHI MS.L WAZEEDA MR.S R RABHA MR.B C BORO MR.R BAISHYA MR.S DUTTA MRA PAUL	PP, ASSAM
WITH				
123	Crl.A./215/2017	SHRI DIPANKAR SINGHA LAHKAR Versus STATE OF ASSAM and 5 ORS	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.A CHETIA	MR.K MUNIR (R- 3,4and5) MR.M CHOUDHURY MS.A DAS MR.N J CHOUDHURY MR.V A CHOWDHURY(R-3,4&5) PP, ASSAM
124	Crl.A./234/2015 WITH LCR 9 FILES AND P.B.- 2	MD ABDUL RAHIM and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A ALAM MR.M ALAMGEER	MRS.R MOMTAZ(R-2) MR.A I UDDINR-2 PP, ASSAM
WITH				
125	Crl.A./283/2015	MD ABUL HUSSAIN and ANR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	PP, ASSAM
126	Crl.A./245/2015 WITH LCR 5 FILES AND P.B.-2	MD SAMED ALI Versus THE STATE OF ASSAM and 5 ORS	MR.E HUSSAIN MR.A RAHMAN	MS.N THAPA(R-2 to 6) MR.B SINHA(R-2 to 6) MR.M GOGOIR-2 to 6 PP, ASSAM
127	Crl.A./258/2015 WITH LCR 4 FILES AND P.B.-2	MD IMAN ALI and 2 ORS Versus STATE OF ASSAM and ANR	MR.R BARUAH MS.K DEVI MR.B BORA MS.K DAS	MS.M DAS(R-2) MR A N AHMED(R-2) PP, ASSAM

128	Crl.A./264/2015 WITH LCR 6 FILES AND P.B.-2	AMRUL ISLAM BARBHUIYA @ AMRUL ISLAM and 4 ORS Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	PP, ASSAM
129	Crl.A./270/2015 WITH LCR 3 FILES AND P.B.-2	SHAHIDUR RAHMAN and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.A M BORA MR.B P BORAH MR.I A HAZARIKA MR.M K DAS MR.A AHMED MS.Z ANJUM MS.J SAIKIA MR.P J DUTTA MR.R KAMAN	MR.G BAISHYA(R-2) MR.A HASSAN(R-2) MS.B BORA(R-2) PP, ASSAM MS.N HUSSAIN(R-2)
130	Crl.A./278/2015 WITH LCR 5 FILES AND P.B.-2	SHRI GANESH RAMCHIARY Versus THE STATE OF ASSAM	MR.B B NARZARI MR.B RAMCHIARY MR.D BARMAN MS.C TALUKDAR	MRS A BUJARBARUAH(R-2) MS.R BORGOHAIN(R-2) PP, ASSAM MS.A BARUAH(R-2)
131	Crl.A./285/2015 WITH LCR 6 FILES AND P.B.-2	MD ABDUL AZID and 10 ORS Versus THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.T ISLAM(R-2) MS.F AHMED(R-2) PP, ASSAM
	WITH I.A./1050/2016 in Crl.A./285/2015	MD.ASAD ALI Versus THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.T ISLAM(R-2) MS.F AHMED(R-2) PP, ASSAM
132	Crl.A./293/2015 WITH LCR 6 FILES AND P.B.-2	MD ABDUL SAHID LASKAR and 4 ORS Versus THE STATE OF ASSAM and ANR	DR.B AHMED MR.B K MAHAJAN MR.P K DAS MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.A K AZAD MR.A CHOUDHURY MR.R ALI	MR.R C PAUL(R-2) PP, ASSAM
133	Crl.A./294/2015 WITH LCR 4 FILES AND P.B.-2	MEHBOOB HUSSAIN Versus THE STATE OF ASSAM	DR.B AHMED MR.N HAQUE MRK UDDIN MR.S R BARBHUIYA MR.A U AHMED	PP, ASSAM
134	Crl.A./295/2015 WITH LCR 5 FILES AND P.B.-2	FATEMA KHATUN Versus THE STATE OF ASSAM and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR MDI H KHAN MR.A RAHMAN	MR.R P SARMAH MR.D DOLEY MS.P SHARMA PP, ASSAM
135	Crl.A./303/2015 WITH LCR 9 FILES & P.B.-2	SRI KUMAR DEORI Versus THE STATE OF ASSAM and ANR	MR.R BARUAH MS.K DEVI MR.U CHOUDHURY MS.K DAS	MR.J C GOGOI(R-2) MR.K KALITA(R-2) MR.R KALITA(R-2) MR.D HANDIQUE(R-2) MR.S ALIR-2 MR.N GOGOI(R-2) PP, ASSAM
	WITH			
136	Crl.A./297/2015	SRI CIVIL DEORI and 5 ORS Versus THE STATE OF ASSAM and ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.J C GOGOI(R-2) MR.R KALITA(R-2) MR.S ALI(R-2) MR.N GOGOI(R-2) PP, ASSAM MR.H KAKATI(R-2)
137	Crl.A./319/2015 WITH LCR 6 FILES AND P.B.-2	PAYE MOSING Versus NABA BORA @ JALIA @ JINTU and 3 ORS.	MR.P K TIWARI MRB KAUSHIK	MR.B D DAS(R-3) MR.H K SARMA(R-3) MR. D NATH(R-3) MS.S G BARUAHR-3 PP, ASSAM
138	Crl.A./324/2015 WITH LCR 5 FILES AND P.B.-2	SHRI KIRAN BRAHMA Versus THE STATE OF ASSAM	MR.M BISWAS MR.T CHUTIA MS.R GOGOI MR.H KAKATI MS.M BASUMATARY	PP, ASSAM

139 CRL.A(J)/60/2016
LCR 5 FILES, P.B.- 2

KURKURU GARH
Versus
THE STATE OF ASSAM

MR.H R A
CHOUDHURY(Sr.Adv.)
MR.I A HAZARIKA
MR.J ISLAM
MR.A AHMED
MR.I U CHOWDHURY
AMICUS CURIAE

PP, ASSAM

140 CRL.A(J)/119/2016
WITH LCR 5 FILES & P.B.-2

SABUL HUSSAIN LASKAR
Versus
THE STATE OF ASSAM

MS.S G BARUAH
AMICUS CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
6)	MR M AHMED	09-07-2018	To	24-07-2018
7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
8)	MR. D BORAH	09-07-2018	To	12-07-2018
9)	MR. P SUNDI	09-07-2018	To	16-07-2018
10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
12)	MR. A SANDILYA	09-07-2018	To	11-07-2018
13)	MR. K GOSWAMI	09-07-2018	To	11-07-2018
14)	MR. H R KHAN	09-07-2018	To	20-07-2018
15)	MR. M SINGH	09-07-2018	To	26-10-2018
16)	MR. K GOSWAMI	09-07-2018	To	11-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CRIMINAL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./149/2005 WITH OFFICE NOTE AND LCR 20 FILES(KEPT IN SECTION), PC ACT WITH	PRANA RANJAN BHATTACHARJEE Versus CBI	MR. A K PURKAYASTHA MR. R C PAUL	SC, CBI
2	Crl.A./175/2005	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.
3	Crl.A./161/2008 WITH LCR , PC ACT	SARAT CH. BORA Versus C B I	N DUTTA, SR. ADV. MS.B CHOUDHURY MR.S BHARALI MR.B M CHOUDHURY MR.M DAS MR.U CHOUDHURY D NEOG MR. N K NEOG MS. N BHARALI	SC, CBI
4	Crl.A./184/2009 WITH LCR, PC ACT	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
5	Crl.A./1/2010 WITH LCR 4 FILES	THE STATE OF ASSAM Versus DILIP CHAKRABORTY	PP, ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS
6	Crl.A./7/2010 WITH LCR 3 FILES	MD. MOSTAFA JAMAN Versus THE STATE OF ASSAM	MR.I A TALUKDAR MS.M MALLIK MRSB B AHMED MR.N AMIN	PP, ASSAM
7	Crl.A./21/2010 WITH LCR 3 FILES	ABDUL KADER ALOM @ TINKU Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MS.B DAS	PP, ASSAM
8	Crl.A./33/2010 WITH LCR 6 FILES	KANAK DAS Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MS.P GOGOI	PP, ASSAM
9	Crl.A./36/2010 WITH LCR 4 FILES	RADHIKA KALITA Versus THE STATE OF ASSAM	MS.N SARMA MR.M KALITA MR.H L MAURYA	PP, ASSAM
10	Crl.A./41/2010 WITH LCR 3 FILES	SMT RUNUMI DEVI Versus HARADHAN SARMA and ANR,	R ALI N J DAS A CHOUDHURY P K DAS	B K SHARMA P M DEKA PP, ASSAM
11	Crl.A./56/2010 WITH LCR 5 FILES	MD. AMZAD ALI, Versus THE STATE OF ASSAM	MR.S CHAUHAN MR.S CHOUHAN MR.R S CHOUHAN	PP, ASSAM

12	Crl.A./60/2010 WITH LCR 3 FILES	AFTAB UDDIN BARBHUIYA, Versus MAKADDAS ALI MAZUMDER and 2 ORS,	H I CHOUDHURY F H LASKAR S K DEORI K UDDIN B AHMED	S CHOUDHURY
13	Crl.A./62/2010 WITH LCR 4 FILES	MD.NURUL ISLAM Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.B KALITA	PP, ASSAM
14	Crl.A./63/2010 WITH LCR 5 FILES	BABUL ALI Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS	PP, ASSAM
15	Crl.A./66/2010 WITH LCR 4 FILES	MAHEN SARMAH Versus THE STATE OF ASSAM and ANR	MR.R SARMA MSB DEVI	PP, ASSAM
16	Crl.A./69/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGOHAIN	PP, ASSAM
17	Crl.A./76/2010 WITH LCR 5 FILES	M/S. GANG and SONS, Versus MR. DEEPESH JAIN and ANR	MR.D K KOTHARI MR.N DEKA MRR K MOUR MR.B DEKA	MR.O P BHATI MR.T C DAS MR.D DEKA MISS.N DAS PP, ASSAM MR.H K BORA PP, ASSAM
18	Crl.A./81/2010 WITH LCR 7 FILES	AMULYA KUMAR NATH Versus THE STATE OF ASSAM	MR.P KATAKI MS.S KHATANIAR	PP, ASSAM
19	Crl.A./84/2010 WITH LCR 1 FILE	RNB MINERALS and CHEMICALSP LTD. Versus SHAGIR AHMED and ANR	P GOSWAMI D DEVI R K JAIN	MR.M U MONDAL MR.A B SIDDIQUE MS.M GOGOI PP, ASSAM
20	Crl.A./91/2010 WITH LCR 4 FILES	NITUL KALITA, Versus DR. HIREN GOGOI and ANR,	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.P BHUYAN MR.K N SURI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.J BORA MSK KALITA MR.A BORGOHAIN PP, ASSAM
21	Crl.A./94/2010 WITH LCR 4 FILES	ALI HUSSAIN Versus THE STATE OF ASSAM	MR.S U AHMED MD.S ISLAM MR.S M SAHJAHAN	PP, ASSAM
22	Crl.A./96/2010 WITH LCR 3 FILES	DHIREN DEKA, Versus STATE OF ASSAM,	MR.M SARMA MR.S SARMA MR.P SARMA	PP, ASSAM
23	Crl.A./97/2010 WITH LCR 4 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
24	Crl.A./105/2010 WITH LCR 6 FILES	SAMAR KARMAKAR Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.R CHOUDHURY MS.S K NARGIS	PP, ASSAM
25	Crl.A./106/2010 WITH LCR 6 FILES	MD.RAHIM UDDIN LASKAR Versus MD.RAHIM UDDIN LASKAR and 15 ORS	MR.S C BISWAS MR.B CHOUDHURY MISSR RONGMAI MSS DEVI MISS.K L R YANTHAN	MR.R DUTTA MR.R GOSWAMI MR.I ALAM MR.N DAS MR.T SK PP, ASSAM
26	Crl.A./108/2010 WITH LCR 4 FILES	MUSST. MINA BEGUM Versus THE STATE OF ASSAM and ORS	MR.N C DAS MR.T J MAHANTA	MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MR.J C DEKA
27	Crl.A./111/2010 WITH LCR 2 FILES	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS PP, ASSAM I LAHIRI A A MIR

28	Crl.A./113/2010 WITH LCR 6 FILES	PURNA KANTA BORAH and ANR Versus THE STATE OF ASSAM	MR.R P SARMAH MS.R DEVI	PP, ASSAM
29	Crl.A./114/2010 WITH LCR 4 FILES	SUNANDA DAS@SUNENDRA DAS Versus THE STATE OF ASSAM	MR.B C DAS MR.K K KALITA MR.B BARMAN	PP, ASSAM
30	Crl.A./118/2010 WITH LCR 4 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
31	Crl.A./120/2010 WITH LCR 3 FILES	MUSLIM ALI, Versus THE STATE OF ASSAM,	MRD C CHAKRABORTY MR.A K BORA MS.P PATHAK MRB K TALUKDAR	PP, ASSAM
32	Crl.A./121/2010 WITH LCR 6 FILES	BASANTA HAZARIKA and 3 ORS, Versus STATE OF ASSAM	MR.T J MAHANTA MR.P P DUTTA MRK K DAS	PP, ASSAM
33	Crl.A./122/2010 WITH LCR 2 FILES	MRS. GITANJALI NATH Versus GUNESWAR NATH and ANR	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.B K CHOUDHURY	MR.N UPADHAYA MR.P KATAKI MRM HALOI
34	Crl.A./132/2010 WITH LCR 4 FILES	AJIT SHILL Versus THE STATE OF ASSAM	MR.D C K HAZARIKA	PP, ASSAM
35	Crl.A./137/2010 WITH LCR	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
36	Crl.A./140/2010 WITH LCR 1 FILE	SUSHIL CHANDRA SINGHA, Versus THE STATE OF ASSAM and ORS,	MD.A KHAN MR.N G KUNDU MR.J DAS MR.P K R CHOUDHURY	MR.K SARMA MR.D DAS PP, ASSAM
37	Crl.A./142/2010 WITH LCR 5 FILES	SMTI.NIRODA KALITA @ NIRU Versus THE STATE OF ASSAM	MR.S C BISWAS MR.S RAHMAN	PP, ASSAM
38	Crl.A./145/2010 WITH LCR 6 FILES	ASURUDDIN SHEIKH and 6 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MS. N N AHMED MR.I A HAZARIKA MR.I H SAIKIA MRM H AHMED MS.S K NARGIS MISSS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A A TARAFDAR MR.A S CHOUDHURY	PP, ASSAM
39	Crl.A./148/2010 WITH LCR 2 FILES	BHASKAR KALITA, Versus SURESH SHAH,	MR.L TALUKDAR MR.A GAFFAR	MR.A MANNAF MR D C NATH MR.G C KAKATI
40	Crl.A./160/2010 WITH LCR 5 FILES	PADMA KR. BARUAH, Versus THE STATE OF ASSAM,	M TALUKDAR B K DAS MR.H KALITA B THAKURIA	PP, ASSAM
41	Crl.A./163/2010 WITH LCR	MD. NOOR AHMED @ MD. NUR AHMED, Versus THE STATE OF ASSAM,	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN	PP, ASSAM
42	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN	PP, ASSAM
43	Crl.A./170/2010 WITH LCR 7 FILES	NAZAR ALI and ANR, Versus THE STATE OF ASSAM	MD.F H LASKAR MR.H ALI	PP, ASSAM

44	Crl.A./172/2010 WITH LCR 5 FILES	PRADIPTA DUTTA Versus THE STATE OF ASSAM	MR.R HUSSAIN MR.S BORA MR.D P MANDAL MISST ROY MR. M K BORAH MR Y P DAS	PP, ASSAM
45	Crl.A./180/2010 WITH LCR 5 FILES	PHUKAN DEKA Versus THE STATE OF ASSAM	MR.R SARMA MISSR KALITA MS.K D SARMAH MSB DEVI	PP, ASSAM
46	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
47	Crl.A./190/2010 WITH LCR 5 FILES	UNION OF INDIA, Versus BALWINDER SINGH,	MRD C CHAKRABORTY MR.S C KEYAL C.G.C. ASSTT.S.G.I.	
48	Crl.A./199/2010 WITH LCR	MD. SAHAB UDDIN, Versus STATE OF ASSAM,	MR.B CHAKRABORTY MR.U DAS MS.P DEY	PP, ASSAM
49	Crl.A./203/2010 WITH LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
50	Crl.A./206/2010 WITH LCR 5 FILES	NAKIBUR RAHMAN Versus THE STATE OF ASSAM,	MR. M A SHEIKH MR.S RAHMAN MD.M H CHOUDHURY MR.K U AHMED MR.M HUSSAIN	PP, ASSAM
51	Crl.A./207/2010 WITH LCR	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
6)	MR M AHMED	09-07-2018	To	24-07-2018
7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
8)	MR. D BORAH	09-07-2018	To	12-07-2018
9)	MR. P SUNDI	09-07-2018	To	16-07-2018
10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
12)	MR. A SANDILYA	09-07-2018	To	11-07-2018
13)	MR. K GOSWAMI	09-07-2018	To	11-07-2018
14)	MR. H R KHAN	09-07-2018	To	20-07-2018
15)	MR. M SINGH	09-07-2018	To	26-10-2018
16)	MR. K GOSWAMI	09-07-2018	To	11-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CRIMINAL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./3/2009 WITH LCR 2 FILES	SRI MON MOHAN DAULAGAPHU Versus SMTI AFUL THOUSEN @ SMTI GITA DAULAGAPHU,	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	MR.B D SINGH MS.A S RAKHRA
2	Crl.Rev.P./22/2009 WITH LCR 3 FILES	SRI RAJENDRA KUMAR DEY Versus THE STATE OF ASSAM	MR. G CHOUDHURY MR.P BORAH MS. K M SAIKIA	PP, ASSAM
3	Crl.Rev.P./28/2009 WITH LCR 6 FILES	MD AINUDDIN MUNSHI Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.N S LASKAR MR.A MATIN	PP, ASSAM
4	WITH Crl.Rev.P./110/2009	SAMSUL HOQUE and ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.N S LASKAR MR.A MATIN	PP, ASSAM
5	Crl.Rev.P./31/2009 WITH LCR 3 FILES	SRI BABULAL AGARWAL Versus THE STATE OF ASSAM	MR.O P BHATI MR.T C DAS	PP, ASSAM
6	Crl.Rev.P./67/2009 WITH LCR 4 FILES	SHRI DURLOV NATH Versus THE STATE OF ASSAM and ANR	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH	MD.A KHAN MR.N G KUNDU MR A SAIKIA PP, ASSAM MR.P K R CHOUDHURY
7	Crl.Rev.P./88/2009 WITH LCR 3 FILES	SRI DIGANTA CHETIA and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.P KALITA	PP, ASSAM
8	Crl.Rev.P./101/2009 WITH LCR 5 FILES	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
9	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
10	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY
11	Crl.Rev.P./119/2009 WITH LCR 2 FILES	SRI BALRAM CHAUHAN Versus SRI CHANDRABHAN KEOT and ANR	MS.M BORA MR.D R GOGOI	MR.T J MAHANTA MR.D SAIKIA MR. P DUTTA MS.B GOGOI MR.A VERMA

12	Crl.Rev.P./136/2009 WITH LCR 4 FILES	SRI BUDHRAM GARH Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
13	Crl.Rev.P./139/2009 WITH LCR 3 FILES	SRI ABHIJIT BORAH Versus SMTI ARPANA RAJKUMARI	N NATH D THAKUR A J SAIKIA	J C BARMAN Z I ANSARI MR.R SAIKIA
14	Crl.Rev.P./140/2009 WITH LCR 3 FILES	SHRI RAM BABU SHAW Versus THE STATE OF ASSAM and ANR	P SEN B SARKAR R DHAR J PAUL	MR. N ALAM MRP K SINGH MR.K RAJA MR.M U HAQUE PP, ASSAM
15	Crl.Rev.P./143/2009 WITH LCR 2 FILES	SHRI PARASHU RAM CHOUDHURY Versus SHRI SHANTI RAM DAS and ANR	T ISLAM MR.B GHOSH	SHEELADITYA S MEDHI
16	Crl.Rev.P./144/2009 WITH LCR 7 FILES	ALAUDDIN and ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.N S LASKAR MR.I A HAZARIKA	PP, ASSAM
17	Crl.Rev.P./152/2009 WITH LCR 4 FILES	SMTI LIPIKA BISWAS Versus SRI ASHOK BISWAS AND ANR	B SINHA D SARMAH R K PAUL	S SINGH G JALAN PP, ASSAM S S SARMA
18	Crl.Rev.P./154/2009 WITH LCR 3 FILES	GURUPRASAD DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.N S LASKAR MR.I A HAZARIKA MR.M ALAMGEER	PP, ASSAM
19	Crl.Rev.P./160/2009 WITH LCR 3 FILES	SOLEMAN KHAN Versus THE STATE OF ASSAM and ANR	MRM H AHMED MISSS KANUNGOE MR.R ALI MR.A S CHOUDHURY	MR I RAFIQUE MRJ RAHMAN PP, ASSAM MR.S A CHOUDHURY
20	Crl.Rev.P./168/2009 WITH LCR 3 FILES	MD ABDUL KADIR CHOUDHURY @ BABU MIA Versus MD SALEH AHMED CHOUDHURY and ORS	MR.A AHMED	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY PP, ASSAM
21	Crl.Rev.P./179/2009 WITH LCR 3 FILES	MD NAZRUL ISLAM Versus THE STATE OF ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.A CHOUDHURY	PP, ASSAM
22	Crl.Rev.P./195/2009 WITH LCR 1 FILE	SRI NITUL BORAH Versus SMTI PINKI BORAH and ANR	D K JAIN N ALAM K DAS I CHOUDHURY	PP, ASSAM
23	Crl.Rev.P./223/2009 WITH LCR 4 FILES	HABIBAR RAHMAN and ANR. Versus THE STATE OF ASSAM	MR.B M CHOUDHURY	PP, ASSAM
24	Crl.Rev.P./228/2009 NOT BY HON. H.K. SARMA, J, WITH LCR 3 FILES	SACHIN DAS Versus THE STATE OF ASSAM	MR M HALOI MR. P KATAKEY	PP, ASSAM
25	Crl.Rev.P./229/2009 WITH LCR 3 FILES	JUGAL THAKURIA Versus THE STATE OF ASSAM AND ORS	MR.K AGARWAL MR.P KALITA	MR.K BHATTACHARJEE MS M BHATTACHARYA PP, ASSAM MR.J C BARUAH
26	Crl.Rev.P./231/2009 WITH LCR 3 FILES	MD. UMAR HUSSAIN Versus THE STATE OF ASSAM	MR.K SARMA MR.D DAS	PP, ASSAM
27	Crl.Rev.P./236/2009 WITH LCR 3 FILES	SRI DHIREN CHANDRA BORAH Versus SMTI PALLAVI KALITA	MR.P KATAKEY MR.R BORPUJARI MS.D DEKA	MR.D K KOTHARI MRR K MOUR MRK BHUYAN MR.B DEKA MRS.G MEDHI
28	Crl.Rev.P./240/2009 WITH LCR 4 FILES	MD. HASEN ALI Versus THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
29	Crl.Rev.P./243/2009 WITH LCR 3 FILES	UTTAM GHOSE Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.M I HUSSAIN	PP, ASSAM

30	Crl.Rev.P./249/2009	SMTI JUNU DEKA Versus THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.N ZAMAN MR.Y DOLOI MR.P C DEY MR.A GANGULY MR B CHANDA PP, ASSAM
31	Crl.Rev.P./253/2009 WITH LCR 4 FILES	MD DUDU HUSSAIN Versus THE STATE OF ASSAM	MR.I CHOUDHURY MSS DEVI MS.S BEGUM MRS.S P HUSSAIN MISSM CHUTIYA	PP, ASSAM
32	Crl.Rev.P./261/2009 WITH LCR 2 FILES	PRADIP DAS SARKAR Versus SMT. UMA SARKAR	MR.B DEY MR.R DHAR MR.N N UPADHAYA MR.H CHETRY	MR.K SARMA MR.D DAS
33	Crl.Rev.P./270/2009 WITH LCR 4 FILES	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
34	Crl.Rev.P./273/2009 WITH LCR 3 FILES	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR	MRM H AHMED MR D C NATH MISSS KANUNGOE MD.A MALEQUE MR.A S CHOUDHURY	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM
35	Crl.Rev.P./291/2009 WITH LCR 3 FILES	ABUL BASHAR Versus THE STATE OF ASSAM	MS.N BHARALI MS.K BORA	PP, ASSAM
36	Crl.Rev.P./294/2009 WITH LCR 3 FILES	HANIF ALI Versus MUSST. SUNTARA BEGUM	MR.G AHMED MS.R BEGUM MD.M Z SHAH MR.R ALI	
	WITH			
37	Tr.P.(Crl.)/31/2009	SMTI JUNU DEKA and ANR. Versus THE STATE OF ASSAM	DR.B AHMED MR A R BHUIYAN	MR.D BARUAH MR.Y DOLOI PP, ASSAM
38	Crl.Rev.P./307/2009 WITH LCR 3 FILES	SRI BIREN HANDIQUE Versus THE STATE OF ASSAM and ANR	MR.D C MAHANTA MRS.S BORPATRAGOHAIN	MR.B C DAS MR.U DUTTA PP, ASSAM
39	Crl.Rev.P./308/2009 WITH LCR 1 FILE	SHRI DWIJENDRALAL SUKLABAIDYA Versus SMTI SABITA RANI SUKLABAIDYA	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.R DEV MR.M N RAJBARBHUIYA MS.R CHETRI
40	Crl.Rev.P./317/2009 WITH LCR 6 FILES	SUJIT KUMAR SAIKIA Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.D KALITA MR.J BORAH	PP, ASSAM
41	Crl.Rev.P./318/2009 WITH LCR 6 FILES	JAGADISH MONDAL and ORS. Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
42	Crl.Rev.P./322/2009 WITH LCR 5 FILES	MD ABDUL MANNAF ALI Versus THE STATE OF ASSAM	MR.J AHMED MR.A M KHAN MR.R ALI	PP, ASSAM
43	Crl.Rev.P./355/2009 WITH LCR 4 FILES	KISHORE SARMA Versus THE STATE OF ASSAM AND ANR	MR.B C DAS MR.B BARMAN	MR.A M MAZUMDAR MD.B HUSSAIN MD.S ISLAM PP, ASSAM
44	Crl.Rev.P./367/2009 WITH LCR 4 FILES	JOYDEV BARHOI Versus JITEN SARKAR and ANR.	MD.M H RAJBARBHUIYAN MR.A MANNAF MR.R DEV	MR.S K TALUKDAR MR.P K MUNIR PP, ASSAM
45	Crl.Rev.P./368/2009 WITH LCR 4 FILES	MD NUR ISLAM ALI Versus THE STATE OF ASSAM	MR.J SARMA	PP, ASSAM
46	Crl.Rev.P./369/2009 WITH LCR 6 FILES	MUSTT ASMA KHATUN Versus ABDUL KUDDUS AHMED and ANR.	MR.D K CHOMAL MS.R GOSWAMI	MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MR I HUSSAIN MR.A S CHOUDHURY PP, ASSAM

47	Crl.Rev.P./378/2009 WITH LCR 4 FILES	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN	PP, ASSAM
48	Crl.Rev.P./380/2009 WITH LCR 4 FILES	MD AKKEL ALI and 3 ORS. Versus THE STATE OF ASSAM	MR.A BHATTACHARJEE MS. K TALUKDAR	PP, ASSAM
49	Crl.Rev.P./387/2009 WITH LCR 3 FILES	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MR.B BISHAYA	MRS KEYAL MISSD DOWARAH PP, ASSAM
50	Crl.Rev.P./449/2009 WITH LCR 4 FILES	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	PP, ASSAM
WITH				
51	Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
52	Crl.Rev.P./41/2010 WITH LCR 1 FILE	MD ABDUL SALAM Versus INDRA DEO HARIJAN	MRS.R MOMTAZ MR.INAM UDDIN	
WITH				
53	Crl.Rev.P./439/2009	INDRA DEO HARIJAN Versus MD ABDUL SALAM and 2 ORS.	MR.A J SARMA MR.P D NAIR MR G ALAM	MR.I UDDIN MRS.R MOMTAZ MR.N K BARUA
54	Crl.Rev.P./64/2010 WITH LCR 7 FILES	ARUN BARUAH and ANR. Versus THE STATE OF ASSAM	MD R ALI MR. P K DAS MR N J DAS MS.J GOGOI MS.D KALITA MR.C PHUKAN MR. A CHOUDHURY MR. N MAHAJAN MS.S CHOUDHURY	PP, ASSAM
55	Crl.Rev.P./127/2010 WITH LCR	RAJ KUMAR AGARWALLA Versus THE STATE OF ASSAM and ANR	MR.B K JAIN MR.U DAS MR.S SARMA	PP, ASSAM
56	Crl.Rev.P./192/2010 WITH LCR 2 FILES	KISHORE KUMAR AGARWALA Versus THE STATE OF ASSAM	MR.P KHATANIAR MR.K R SURANA MR.G KHANDELIA	PP, ASSAM
57	Crl.Rev.P./337/2010 WITH LCR 2 FILES	MD NURUL ISLAM Versus MD AMIR KHAN	MR.S NATH MS.S CHAKRAVARTY MR.M K DAS	MD.M H RAJBARBHUIYAN MS.A CHOUDHURY MS.R CHETRI
58	Crl.Rev.P./361/2010 WITH LCR 5 FILES	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
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7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
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10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
12)	MR. A SANDILYA	09-07-2018	To	11-07-2018
13)	MR. K GOSWAMI	09-07-2018	To	11-07-2018
14)	MR. H R KHAN	09-07-2018	To	20-07-2018
15)	MR. M SINGH	09-07-2018	To	26-10-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/3/2004 WITH LCR	ON THE DEATH OF KALYAN KANTI PURKAYASTHA HIS LEGAL HEIRS BHABANI PURKAYASTHA WIFE and ORS. Versus KUSUM KANTI PURKAYASTHA AND ORS.	MS.T GOSWAMIR-3	MR.D NANDI MS.P SARMAH
2	RSA/89/2005 WITH LCR	MOUSUMI DEB ROY and ORS Versus BIJIT DEB ROY and ORS	N DHAR B K SEN D R CHOUDHURY P BISWAS	MR.B D DAS MR. A K PURKAYASTHA MR.H K SARMA MR.A DEB
3	RSA/41/2006 WITH LCR, NOT BY HON. P.K.DEKA, J	BABU RAM GOALA and ORS Versus SAMIR KANTI BHOWAL and ORS	MR. G N SAHEWALLA MR. S SENAPATI	MR. R P SARMAH MR. D MOZUMDER(Sr.Adv)(R-1(Chha),3(f),1(Cha),3(b)&3(c)) MR. R SARMA(R-2) MR. A NATH MR. H DEKA(R-2) MR. M R ADHIKARI MR. D MAZUMDAR(R-2) MR. P BORAH MR. P BORAH MR. D HAZARIKA(R-2)
4	RSA/51/2006 MC 2147/13, MC 3365/07, WITH LCR	ASOMIYA CLUB Versus INDIAN NATIONAL CONGRESS	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MR.B ULLAH MR.N SARMA
5	RSA/104/2006 WITH LCR	MAHENDRA NATH Versus DADHI RAM NATH	R SARMA S SAIKIA D MAZUMDAR MS.R D BHUYAN N CHAKRABORTY	B ISLAM B R A SULTANA
6	RSA/195/2006 WITH LCR 7 FILES	NURUZZAMAN SK and ORS Versus MONOWARA BEWA	A M MAZUMDAR A CHOUDHURY D R DEKA	MR.S NATH MS.M SHARMA MR.S N DEV NATH
7	RFA/22/2007 WITH LCR AND P.B. , NOT BY HON. A.K. GOSWAMI, J, HON. K.R. SURANA, J	LALIT CHANDRA BORAH Versus PUSPENDRA NATH BORAH and ORS	MR.D BARUAH MR.N DEKA MR.B BARMAN MR.A CHOUDHURY MS.B DAS	MR.N BHARALI MR.D UPAMANYA(R-4 & 5) MS.A CHOUDHURY (R-4 & 5) MR.G KHANDELWAL MR.N BHATTACHARYYA MR.R RAHMAN
8	RSA/26/2007 WITH LCR	MD. RAJAB ALI Versus MD. AJIMUDDIN	S C KEYAL S K GHOSH S P CHOUDHURY	B C DAS A BANERJEE
9	RSA/47/2007 WITH LCR	MD. FAKRUL ISLAM BEG Versus ABDUL GAFUR BORBHUIYAN	MR.S DASGUPTA MR.D PATHAK	MR.A K SARKAR MR. B GOGOI

10	RSA/50/2007 WITH LCR	DINABANDHU DAS Versus COAL INDIA LTD.	MR.B K BHATTACHARJEE MR.R SARMA MISSP SAHA MISSA CHETIA	MS.B DUTTA MR.A M DUTTA MR.R CHETIA MR.R K PATHAK
11	RSA/58/2007 WITH LCR, NOT BY HON. A.K. GOSWAMI, J	DIPALI DAS and ORS Versus SHAFALI SUR and ORS	S BANIK P GOGOI B BORA B SARMA	S S ROY R HAZARIKAR-5ito5iv G P BHOWMIK K N SURI J PURKAYASTHA
	WITH MC/2402/2007 in RSA/58/2007	DIPALI DAS and ORS Versus SHAFALI SUR and ORS	S BANIK P GOGOI B BORA B SARMA	
12	RSA/63/2007 WITH LCR	SUKUMAR DAS and ORS. Versus BIREN DAS and ORS.	MR.S BAROOAH MR.SHEELADITYA	
13	RSA/66/2007	RAHMAT ULLAH Versus MD. SAYED ALI and ORS	MRM H AHMED MS.S KANUNGOE MSI HUSSAIN MR.R ALI MD.A MALEQUE	MR.M DUTTA MR.N UDDIN MRA KADIR
14	RSA/76/2007 WITH LCR	SACHINDRA DAS Versus ANIRUDRA DAS and ORS	MR.B K PURKAYASTHA MR.B K JAIN MR.B SHARMA MR.P SARMA	
15	RSA/91/2007 WITH LCR	ON THE DEATH OF PADMADHAR KALITA , HIS LEGAL HEIRS- SRI PURNIMA KALITA and ORS Versus BILIN KALITA	MR.P KHATANIANR MR.K R SURANA MR.G KHANDELIA	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
16	RSA/101/2007 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus M/S HOTEL NATRAJ	MR.S SINGH MRG JALAN MR.S S SARMA	MR.B K KAR MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY
17	RSA/106/2007 MC 3575/2007	MD. AKHTAR ALI Versus MD. HAREJUDDIN AHMED	MR.S J SARMA MR.D K DAS	MR.A J SARMA MR.S K GHOSH MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS.K SHARMA
18	RSA/110/2007 WITH LCR AND P.B.	HANIF ALI KHAN and ORS Versus ZAMAL KHAN and ORS	MR.H RAHMAN MR.A K ALI MR.M MANDAL	MRM H AHMED MS.N SULTANA
19	RSA/122/2007 WITH LCR, NOT BY HON. P.K.DEKA, J	ON THE DEATH OF PURNAKANTA KONWAR, HIS LEGAL HEIRS, MRS. UMA KONWAR AND ORS. Versus ON THE DEATH OF BISHWANATH AGARWALLA, HIS LEGAL HEIRS, SMTI. GEETA DEVI AGARWALLA and ORS.	N C DAS M BORAH R PHUKAN S BORA	MS. N MODI D BARUA S DUTTA MR. C SHARMA MR. S DUTTA
20	RSA/131/2007	SAFIQURRAHMAN LASKAR and ORS Versus MD. SAFIUDDIN LASKAR and ORS	MR.G N SAHEWALLA MS.T GOSWAMI MR.MD ASLAM MSK KALITA	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
21	RSA/134/2007 WITH LCR	ON THE DEATH OF AJIT BANDHU BHATTACHARJEE HIS LEGAL HEIRS ABHIJIT BHATTACHARJEE and ANR Versus ON THE DEATH OF NIMAI CHANDRA BHATTACHARJEE HIS LEGAL HEIRS JYOSTNA BHATTACHARJEE WIFE and 5 ORS,	M CHANDA S K GHOSH S P CHOUDHURY	I HASSAN D MAZUMDAR
22	RSA/145/2007	MD. IBRAHIM ALI and ORS Versus ON THE DEATH OF ABDUS SABUR HIS LEGAL HEIRS SALEHA KHATUN and ORS	I HUSSAIN M H AHMED S KANUNGOE R ALI N N AHMED M SHELIM	P K TALUKDAR K R PATGIRI N CHOUDHURY MD.S ISLAM(R-1 to 9) MR.A CHOUDHURY(R-1 to 9) MR.N I KHAN(R-1 to 9) MS.M KONCH(R-1 to 9) MS.A A LASKAR(R-1 to 9)

23	RSA/148/2007 WITH LCR	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
24	RSA/153/2007 WITH LCR	ON THE DEATH OF NAZRUL HAQUE CHOUHDURY HIS LEGAL HEIRS MUMTAZ HAQUE CHOUHDURY and 2 ORS, Versus MD. ABIDUR RAHMAN MAZUMDER	MR.A M MAZUMDAR MR.M BURAGOHAIN MS.D R DEKA	MR.S K GHOSH MRS.K KATAKI MRS.A MAZUMDAR
25	RSA/157/2007 WITH LCR AND P.B.	RADHA CHARAN MAHANTA and ANR. Versus NILKAMAL DAS and ANR.	MS.T GOSWAMI MS.B GOSWAMI MR.S DAS	MR.K R PATGIRI MR.H DAS
26	RSA/160/2007 WITH LCR	GUTTU and COMPANY PVT. LTD. and ORS Versus TAIYAL ALI and ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN	MR.H R A CHOUHDURY MS.R CHOUHDURY MR.J ISLAM
	WITH			
27	RSA/4/2008	GUTTU and CO. PVT. LTD. Versus ABDUL HAOQUE and ORS	G N SAHEWALLA P BORA D SENAPATI MS.M JAIN MD ASLAM	H I CHOUHDURY MR.N DHAR(R- 1-3) N HAQUE K UDDIN K UDDIN MR.S R BARBHUIYA(R- 1-3) MR. T U LASKAR(R- 1-3) S K DAS B AHMED
28	RSA/7/2008 WITH LCR	MD. SABIR AHMED and ORS Versus MD. SAHED ALI and ORS	MR.H R A CHOUHDURY MR.F U BORBHUYA MR.A S CHOUHDURY	MR.P MAHANTA MR.D R BORA
29	SAO/8/2008 WITH LCR	SHRI GUNARAM BORUAH, Versus BULAN CHANGMAI and ANR.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUHDURY MR.P GOSWAMI	MR.B BARUAH
30	RSA/15/2008 WITH LCR	MEGHENDRA KR. DEKA Versus DHUPEN DEKA and ORS	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS.B CHOUHDURY MS.B GOGOI
31	RSA/20/2008	ON THE DEATH OF PANMATI DEVI, HER LEGAL HEIR, SRI RAMESH RAI AND ANR. Versus THE UNION OF INDIA and ORS	MS. K YADAV MS. S KEJRIWAL MR. A KABRA MS. A BARUA MR. R L YADAV	MR. S C KEYAL ASSTT.S.G.I.
32	RSA/29/2008 WITH LCR	RANBIR ROY Versus NIPOPRIYA DAS	MR.T ROY MISS.B SARKAR MR.P SEN	
33	RSA/38/2008 WITH LCR	BINA DAS Versus ABDUS SLAM CHOUHDURY	MR.R P KAKOTI MR.A K DUTTA	MD.M H RAJBARBHUIYAN MR.R ISLAM MR.R DEV MS.R CHETRI
34	RSA/47/2008 WITH LCR 9 FILES	BHRIGU MAJHI Versus SRIKANTA BORDOLOI	H K DEKA M ISLAM G DAS	MR.B K MAHAJAN MR.A C SARMA MR.N HAQUE MRN J DAS MR. M K BORAH MS.N DEVI MR.A CHOUHDURY MR.P MEDHI MR.B AHMED
35	RSA/52/2008 WITH LCR	ON THE DEATH OF MONORANJAN DEB HIS SOLE LEGAL HEIRS IS MADAN MOHAN DEB Versus ON THE DEATH OF PRASANNA KR. DAS HIS LEGAL HEIRS BINOD KR. DAS and ORS	DR.B AHMED MR.N DHAR MR.P BHOWMICK MRK UDDIN MR. T U LASKAR MR.M BARUAH MR.N N JHA	MR.F U BORBHUYA MR.R CHOUHDURY

36	RSA/56/2008 WITH LCR	BANWARILAL SHARMA. Versus SMT. KAMALA DEVI AJITSARIA..	S P ROY D NANDI R P N SINGH C SARMA, BR DAS K RAJBONGSHI	G N SAHEWALLA P DEKA MD ASLAM H C SARMA S S BAWARI L K BORAH G MISHRA R C SANCHATI
	WITH			
37	SAO/2/2008	HARSH NAMULA Versus BANWARILAL SHARMA and ORS	N G KUNDU J DAS P K R CHOUDHURY	MR.G N SAHEWALLA J CHAKRABORTY MR.MD ASLAM MR.B K KAR C K S BARUAH MR.P DEKA R C SANCHATI MR.G K MISHRA
38	RSA/57/2008 WITH LCR	NAGEN DAS Versus NARAN DAS	MR.P DAS MS.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	
39	RSA/58/2008 WITH LCR	JAGANATH PRASAD GUPTA Versus CHANDRIKA PRASAD GUPTA and REP. BY LEGAL HEIRS.	K YADAV S K GHOSH R L YADAV	D C MAHANTA T J MAHANTA P BHATTACHARJEE
40	RSA/62/2008 WITH LCR, NOT BY HON. P.K.DEKA, J	PURNENDU KR. SAHA@ PURNENDU SAHA Versus BENI BHUSAN DEB	MR.M CHOUDHURY MR.B BARMAN MR.A GOGOI	MR.B M CHOUDHURY
41	RSA/68/2008 WITH LCR	THE KENDRIYA VIDYALAYA SANGATHAN Versus JAGATYJOTI KR. DAS @ BHOPAL DAS,.	MR.S C BISWAS MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MR.SHEELADITYA	MS.B SARKAR
42	RSA/71/2008 WITH LCR	JOGESWAR MEDHI Versus PROMOD MEDHI and ORS		MR.B C PATHAK MR.B PATHAK MR.H K GOGOI
43	RSA/72/2008 WITH LCR 7 FILES, MC 2327/08	JOYTISH CHOUDHURY and ORS. Versus APURBA KR. CHOUDHURY and ORS.	M K CHOUDHURY A DEKA M DUTTA	MR.A C SARMA(R-1) MR.P CHAKRABORTY MR. M K BORAH(R-1)
44	RSA/78/2008 WITH LCR	MD. BADSHAH SHEIKH @ ALI and ORS Versus MUSTT. JAHANARA BEGUM	MR.S P ROY MR.D NANDI MR.R P N SINGH MS.B DAS MR.K RAJBONGSHI MR.N N JHA	MR.L RAHMAN
45	RSA/82/2008	KAMAL BORAH Versus BIREN SAIKIA and ORS	K K MAHANTA K KONWAR M PATHAK N KALITA P K DAS P K DAS M KATAKI	T GOSWAMI
46	RSA/84/2008 WITH LCR	HEM CHANDRA SHARMA ANIL Versus AUNIATI SATRA	MR.S K GOSWAMI MR.P K SHARMA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH MISS.D CHOWDHURY
47	RSA/86/2008 WITH LCR	MD. NURUL ISLAM Versus MD. JALALUDDIN MANDAL	MR.S HUSSAIN MR.R ALI MR.H N ISLAM	MR.D A KAIYUM MR.M H ANSARI
48	RSA/101/2008 WITH LCR	UMESH CH. PATHAK Versus SANTOSH BASAK	MR.B C DAS MR.S ROY	
49	RSA/103/2008 WITH LCR	LONGRU MUNDA Versus JABAN ALI	MR.P P BARUAH MR.M KHATANIAR MR.R SHARMA	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
50	RSA/108/2008 MC 2600/08, WITH LCR	GANISH MAHATO Versus TARACHAND SONI	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M JAIN	MR.K AGARWAL MR. P NEOG MR.S PRAKASH MRS.P DUTTA

51	RSA/109/2008 WITH LCR AND P.B.	ISTEYAQUE AHMED ANSARI and ORS Versus ON THE DEATH OF MAHAMMAD QUDDUS HIS LEGAL HEIRS MUSSTT. TAHERA BEGUM WIFE ANR ORS	T GOSWAMI	A M MAZUMDAR B ULLAH M AHMED S B CHOUDHURY P PATHAK M RAHMAN SK N MAHAMMAD
52	RSA/114/2008 WITH LCR	CHITTA RANJAN DEY Versus NILMONI NANDI	M H RAJBARBHUIYAN R ISLAM A MANNAF R CHETRI	R P SARMAH L K BORAH P K DEKA H C SARMA M R ADHIKARI D CHAKRABARTY(R- 1 to 5) S R BORUAH(R-1TO5) K D SINGH S DEY
53	RSA/116/2008 WITH LCR	MILIYA DEVI and ORS. Versus MUSTT. SOGRA KHATOON and ORS.	MR.S BANIK MR. B SARMA MR.P BHUYAN MR.K N SURI	MR.S DAS MR.S P CHOUDHURY MR.K GOSWAMI MS.D M NATH MS.G SARMAH MRB KAUSHIK MS.A DEY MR.C KHANIKAR
54	RSA/124/2008 WITH LCR	HARENDRA CH. DAS Versus DEEPTI DAS	MR.A SATTAR MR.Z HUSSAIN MR.Z MUKIT MR.P SINGH MR. H AKHTAR	MRG P BHOWMIK MR.R HAZARIKA
55	RSA/126/2008 WITH LCR	MD. HURMUZ ALI PRAMANIK Versus MD. SAFIDUDDUN SARKAR and ORS	MRG P BHOWMIK MR.S K GHOSH MS.J PURKAYASTHA MR.P GOSWAMI MS.M MAHANTA	MR.D MOZUMDER MR.R SARMA
56	RSA/130/2008 WITH LCR	MD. ALAUDDIN SHEIKH Versus MUSTT SAHERVAN BIBI	MR.R ISLAM MR.R DE MR.K ANAM	MR.A R SHEIKH
57	RSA/131/2008 WITH LCR	NIRMALANGSHU BHATTACHARJEE Versus MUSTT. ISKA ARA BEGUM	S C KEYAL S K GHOSH S P CHOUDHURY P GOSWAMI	SHEELADITYA S MEDHI
58	RSA/142/2008 WITH LCR	ON THE DEATH OF WAHED ALI HIS LEGAL HEIRS BILLAL HUSSAIN and ORS Versus MUSTT. JAMELA KHATOON	M K SARMA C GOSWAMI	MR.N N KARMAKARR- 1-12 MR.B B RABHA(R- 1-12)
59	RSA/145/2008 WITH LCR	BISHESWAR BORA Versus ON THE DEATH OF BIPIN CH. ADHAYAPAK HIS LEGAL HEIRS SMTI AMALA ADHAYAPAK and 4 ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN MS.M D BURMAN	MR.R P KAKOTI MR.A C SARMA MR.A K DUTTA MR D C NATH MR.B HALDAR
60	RSA/149/2008 WITH LCR	ON THE DEATH SUREN BORDOLI HIS LEGAL HEIRS Versus MAMONI BORDOLOI	MS.P K ZANNAT MRS.M DAS MS.L DEVI MS.N VASHUM	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA
61	RSA/150/2008 WITH LCR	SADHANA DEV NATH Versus BENU BHUSAN PANDIT	MR.S P ROY MR.R P N SINGH MR.P C SARKAR MR.V K RAI MR.K RAJBONGSHI MR.M K ROUT	MR.P SUNDI MRB PUSHILAL MR.K P SINGH
62	RSA/154/2008 WITH LCR	TILAK GOGOI Versus SUREN GOGII @ SURENDRA NATH and ORS.	MR.D C MAHANTA MR.D DAS MR.M K SAIKIA MRS.S BORA	MR.K K MAHANTA MR.K KONWAR MR.K GOGOI MR K UPADHAYA
63	RSA/155/2008 WITH LCR	ON THE DEATH OF ABALA BALA NATH HIS LEGAL HEIRS SRI NALINI BALA NATH Versus FIREN RAM NATH	MRM H AHMED MS.N SULTANA MR.A S CHOUDHURY	MR.K P SARMA MR.K R PATGIRI MR.H DAS
64	RSA/157/2008 WITH LCR	JAMALUDDIN AHMED and ORS Versus MUSTT. ROMENA AHMED	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A MATIN	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE

65	RSA/166/2008 WITH LCR	BISHNU THAPA and ORS Versus KHEM BAHADUR THAPA	MR.B CHOUDHURY MSB S GOGOI	MR.S C BISWAS MR.S U AHMED A I AHMED A I AHMED MR.T C KHATRI
66	RSA/173/2008 WITH LCR	MD. MUSLIM ALI Versus ON DEATH OF FECHAI MIA HIS HEIR ABDUL JALIL and ORS.	S C KEYAL S K GHOSH S P CHOUDHURY P GOSWAMI	H R A CHOUDHURY R CHOUDHURY F S BORBHUYAN
67	SAO/1/2009 WITH LCR	DAYA RAM UWARI Versus DILIP BORO	SHEELADITYA	MR.S K SAHARIA MR.P P DAS
68	RSA/4/2009 WITH LCR	MD. HUSSAIN AHMED and ORS Versus MD. MAHMUD ALI and ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	MR.B C DAS MR.R C PAUL MISS.S ROY
69	SAO/9/2009 WITH LCR	HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS	D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI	S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED
70	RSA/13/2009 WITH LCR	SUBASH MAZUMDER and ORS Versus PHOENIX TEA and AGRICULTURAL FARM P LTD.	MR.A C SARMA MS.A DEV MR.P CHAKRABORTY MR. M K BORAH	MR.T C CHUTIA MS.M CHUTIA MR.D K ROY
71	RSA/27/2009 WITH LCR	ON THE DEATH OF JAGAT KR. DUTTA HIS LEGAL HEIRS SANJIT KR. DUTTA and ANR Versus JITENDRA KR. DUTTA	C BARUAH U J SAIKIA B CHETIA	G CHOUDHURY P BORAH K M SAIKIA MR.R KASHYAP
72	RSA/29/2009 WITH LCR	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
73	RFA/34/2009 MC 2112/09, MC 2110/09(D/O), WITH LCR, NOT BY HON. K.R. SURANA, J	E C I ENGINEERING and CONSTRUCTION CO. LTD. Versus NORTH EAST FRONTIER RAILWAYand ORS	MR.K R SURANA MR.G KHANDALIA	MS.M CHATTERJEE SC, NF RLY MRSU CHAKRABORTY
74	RSA/36/2009 WITH LCR	MUSTT. AJIRAN NESSA Versus ON THE DEATH OF AYENUDDIN SK HIS LEGAL HEIRS AYESHA KHATUN and ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY MR.R CHOUDHURY	MR.K P SARMA MR.H DAS
75	RSA/70/2009 WITH LCR	HOSSENUK RAHMAN and ORS Versus ATUL KHATUN,	MR.A B CHOUDHURY MR.K DEKA MR.S DEY MRH HAQUE MR.WISE IMRAN	MR.H R A CHOUDHURY MR.H ALI
76	RSA/98/2009 WITH LCR, NOT BY HON. P.K.DEKA, J	DIPAK SARMA, Versus ON THE DEATH SATYENDRA PRASAD DEKA, HIS LEGAL HEIRS SMTI DEBA JANI DEKAWIFE, SRI BHASKAR DEKA S	MR.D C MAHANTA MR.S P DEKA MR.R SARMA MR.D DUTTA MR.H DEKA MR.A HUSSAIN MR.D HAZARIKA MR.B C DEKA	MR.A C SARMA MR.S SAIKIA MR.P K KALITA MR.N DAS MS.J BORA MR.P MEDHI
77	RSA/113/2009 WITH LCR, NOT BY HON. P.K.DEKA, J	SRI UTPAL CHANDRA DAS Versus SRI NARAKANTA DEKA and ANR	MR.A SATTAR MR.Z MUKIT MR.P SINGH	DR.B AHMEDR-1 MRS.K DEKA MR.R P SARMAH MR.R SARMA(R-1) MR.N HAQUE(R-1) MR.H DEKA(R-1) MRK UDDIN(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1) MR.A HUSSAIN(R-1) MR.D HAZARIKA(R-1)

78	RSA/122/2009 WITH LCR	MD. ABDUL KADIR BORBHUIYA and ORS, Versus MD. ILAS ALI BORBHUIYA and ORS,	MR.S S SHARMA MR.S BANIK MS.B SARMA MR.P BHUYAN MR.K N SURI MS.L SARMA	MSG K DAS MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY
79	RSA/132/2009 WITH LCR	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA and ORS	MR.B K PURKAYASTHA MR.B K JAIN	MR.K GOSWAMI MR.S DAS MS.A DEY MS.S J DEKA MR.D M NATH
80	RSA/139/2009 CAVT. NO. 1041/09 WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR.N DHAR MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR. T U LASKAR MR.N I KHAN MD.J H KHAN	MR.B BANERJEE MR.N HAQUE MS.M DEB MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
81	RSA/142/2009 WITH LCR, NOT BY HON. S. SHYAM, J	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB K GUPTA P UPADHYAY	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R- 3,4&5) MR.D C C PHUKAN(R-3,4&5)
	WITH I.A./1730/2015 in RSA/142/2009	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR A WAHAB N AHMED	MS.J GOGOI(R-3,4&5) MR.D C C PHUKANR-3,4and5 MR.U BHATTACHARYA(R- 3,4&5)
82	RSA/151/2009 CAVT. NO. 857/2009	ON THE DEATH OF KALIA KACHARI HIS LEGAL HEIRS MAKANI BARO DAU Versus DALIMI GARO and ANR	MS.N MODI MR.N KALITA MR.S DUTTA(Sr,Adv,) MR.S DUTTA MR.C SHARMA T GOSWAMI	S BARUAH M K BORAH (R-1) P P DAS M HAZARIKA (R-1)
83	RSA/158/2009 MC 3426/09, WITH LCR	SMTI. CHANDRA PRABHA BARUA @ CHANDRA DEKA @ TILSWARI KALITA and ORS Versus SMTI. LAVITA DAS and ORS	MRS.S D CHOUDHURY MR.S DAS MR.B KALITA	MR.T J MAHANTA(R-1,2&3) MR.N CHAKRABORTY MS.P BHATTACHARYA(R- 1,2&3) MR.M K SARMA MR.P P DUTTA(R-1,2&3) MR.A BHATTACHARYA(R- 1,2&3) MR.C GOSWAMI MR.B K GHOSH
84	RSA/176/2009 WITH LCR	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS
85	RSA/181/2009 WITH LCR	ON THE DEATH OF LAXMINARAYAN JALAN @ LAXMI PRASAD JALAN, HIS LEGAL HEIRS SMTI SHARTI DEVI JALAN A Versus INDIAN OIL CORPORATION LTD.	A DHAR K K DAS R B DEKA	M K CHOUDHURY A BARKATAKI A DEKA M DUTTA
86	RSA/42/2010 CAVT. NO. 1630/2009 WITH LCR, FIXED IN PART- II HEARING JULY 2018	ANUWARA SULTANA ISLAM and 5 ORS Versus MD. NADIR SHAH and 10 ORS	MR.P K DAS MR.B CHAKRABORTY MR.D K SAIKIA	MR. G CHOUDHURY MR.P BORAH FOR CAVEATOR
87	RFA/30/2011 WITH LCR 2 FILES, NOT BY HON. K.R. SURANA, J	M/S MONORANJAN DEKA Versus INDIAN OIL CORPORATION LTD	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.M K CHOUDHURY
88	RFA/11/2012 MC 340/2012(D/O), LCR 5 FILES, NOT BY HON. K.R. SURANA, J	BASU KARMAKAR, Versus BRIDGE and BUILDING CONSTRUCTION and ANR,	MS.K YADAV MR.A KABRA MS.A BARUA MR.R L YADAV	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI

89	RSA/37/2012 WITH LCR, PART - II HEARING JULY 2018	ON THE DEATH OF BANABASHI BAISHNAB HIS LEGAL HEIRS BISWA BAISHNAB SON and ANR Versus THE STATE OF ASSAM AND ORS	B CHAKRAVARTY S K DAS U DAS	MS.B DUTTA GA, ASSAM
90	RSA/10/2013 WITH LCR, FIXED IN PART- II HEARING JULY 2018	RENU BHUYAN Versus ANANDA SAIKIA and ANR	MR. R K BHUYAN MR. A ZAMAN MR. R RABHA MR. K SAIKIA	MR B D DAS MR. N GOSWAMI MR.H K SARMA MR.SHEELADITYA (R- 1&2) MR. D NATH MR.S DUTTA MR.B HAZARIKA (R- 1&2)
91	RSA/143/2014 WITH LCR	BHOLANATH DEY Versus SHIB NARAYAN MAHATO and 2 ORS.	MR.H R A CHOUDHURY MR.A R SHEIKH	MR.B D GOSWAMI(R-1) MR.R SHARMA DR.B N GOGOJ(R-2) MS.B TALUKDAR MR.S SHARMA MR.P SARMA MS.H DEKA(R-1) SC, NF RLY MR.M P SARMA MS.B M CHHETRI
92	RSA/149/2014 WITH LCR, FIXED IN MAY 2018	NALBARI MUNICIPAL BOARD Versus NOOR AHMED JILANI	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.M K SHARMA
93	RSA/221/2014 CAVT. NO. 67/2014 WITH LCR	MUSLIM ALI and ANR. Versus MUBASIR HUSSAIN and 21 ORS.	MR.A C SARMA MR.B HALDAR MR.A ALAM MR.G BHARADWAJ MR.S DEY MR.M ALAMGEER	MR.R SARMA MR.A J SARMA MR.S K GHOSH MR. D MAZUMDAR FOR CAVEATOR
94	RSA/172/2015 CAVT. NO. 629/2015 WITH LCR	SMT MOTI KUMARI and 3 ORS Versus MD HABIBUR RAHMAN and 5 ORS	MR.H K DEKA MR.M DAS MR.B D DEKA MR.H NATH	MR.R BARUAH MR.A IKBAL MD.S ALI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
6)	MR M AHMED	09-07-2018	To	24-07-2018
7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
8)	MR. D BORAH	09-07-2018	To	12-07-2018
9)	MR. P SUNDI	09-07-2018	To	16-07-2018
10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
12)	MR. A SANDILYA	09-07-2018	To	11-07-2018
13)	MR. K GOSWAMI	09-07-2018	To	11-07-2018
14)	MR. H R KHAN	09-07-2018	To	20-07-2018
15)	MR. M SINGH	09-07-2018	To	26-10-2018
16)	MR. K GOSWAMI	09-07-2018	To	11-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4276/2010	MANJU HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.S SARMA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.S K SHARMA	MS.P MAHANTA MR.S BARTHAKUR AMICUS CURIAE MR.U K NAIR SC, EDU
2	WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
	WITH MC/1176/2012 in WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS.S KARMAKAR MR.D BANIA	SC, EDU
3	WP(C)/4201/2011 CAVT. NO. CAVT. 952/11	MRS. BIDYAWATI BARUAH Versus THE STATE OF ASSAM AND ORS	MRS.M BORAH MISS N GOGOI MR.P SHARMA	MR.N DEKA MR.M CHETIA FOR CAVEATOR SC, EDU
4	WP(C)/5935/2011 WITH WP(C) 1234/06(D/O), NOT BY HON. A.M.B.BARUA,J.	LABANYA BORUA Versus THE STATE OF ASSAM AND ORS	MR.P TALUKDAR MRS.G KALITA MS.J DEKA	SC, EDU
5	WP(C)/378/2012	MINATI BORA AND ORS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MS.S PARBIN MR.S DAS MR.T ALI MS.N JAHAN	SC, EDU
6	WP(C)/2054/2012	BULEN PATOR Versus THE STATE OF ASSAM AND ORS	MR.K SINGHA MS.B CHOUDHURY	MR. D C BORAH MS.M DAS MS.B M LAHKAR SC, EDU
7	WITH WP(C)/1585/2014	BISWAJIT BORBORAH Versus THE STATE OF ASSAM AND 5 ORS	MR.N K BARUA	MR.M Z AHMED GA, ASSAM MS.I GOHAIN MR.A M DUTTA MSB DEVI SC, EDU MR.P K R CHOUDHURY MR.S K SHARMA

8	WP(C)/2727/2012 WITH LCR	ACHYUT CH. MAHANTA Versus STATE OF ASSAM and ORS.	A KHALEQUE Z KHALID	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY MR.G SARMA SC, EDU
9	WP(C)/2954/2012	RATAN KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.R M DEKA MRS.R S CHOUDHURY MS. H GOSWAMI	SC, SSA SC, SOCIAL WELFARE SC, EDU
10	WITH WP(C)/2253/2012	BEGUM SULTANA RAJIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MS.P PATHAK MS.A SAIKIA	MR.D SAIKIA MR.B CHOUDHURY MR.S SHARMA SC, SSA
11	WP(C)/3143/2012 NOT BY HON. M.R.PATHAK,J.	MANPATI DEKA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR	SC, EDU SC, FINANCE
12	WP(C)/3543/2012	ABANI BARUAH and 44 ORS Versus THE STATE OF ASSAM AND ORS	MR.H K DAS MR.Z AHMED MRS.S BORA MRS.P DUTTA	SC, EDU
13	WP(C)/3622/2012	MANTU KUMAR BHUYAN Versus THE STATE OF ASSAM AND ORS	MR.P J PHUKAN MSA B PHUKAN MR.H BORUAH	MR.B C DAS MR.B BARMAN SC, SOCIAL WELFARE SC, EDU
14	WP(C)/4325/2012 NOT BY HON. A.M.B.BARUA,J.	HIRANYA KUMAR NATH and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRS.R DEVI MR.A CHETRY MR.A R TAHBILDAR MR.U K NAIR MR.M P SARMA	MR.B C DAS MR.S S DEY MR.B D KONWAR MR.O P BHATI MR.A SATTAR MR.M NATH MR.D MOZUMDER MR.A BHATTACHARJEE SC, APSC MR.R DE(R-5) MR.I CHOWDHURY MR.M CHOUDHURY MR.S SAIKIA MR.D P BORAH MR.K R PATGIRI(R-5) MS.S KHANIKAR MR.A ROY MR.D SARMA(R-4) MR.U DUTTA MR. D MAZUMDAR MR.B GOGOI MR.Z MUKIT MR.A GOGOI MR.D BORAH MR.M CHOUDHURY MR.I F ALI MR.P CHETIA(R-4) SC, EDU MR.R P GUPTA MRS.A VERMA MR.N KHATANIAR MR.J HUDA(R-4) MR.N BORAH
15	WP(C)/4710/2012	SARIFUL NESSA @ SARIFUL NESSA LASKAR Versus THE STATE OF ASSAM AND ORS	MR.P K DAS MR.R P SARMAH MR.I H LASKAR MRM R ADHIKARI MR.A H M R CHOUDHURY MR. S ALAM MS.H TERANGPI	SC, EDU
16	WP(C)/5075/2012	NILOTPAL DAS and 8 ORS Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MISSS KANUNGOE MRK KALITA	SC, FINANCE SC, EDU

17	WP(C)/5492/2012 NOT BY HON. A.M.B.BARUA,J.	SMTI MINA DEVI Versus THE STATE OF ASSAM AND ORS	MR.N ISLAM MS.P AHMED MR.D K DEKA MR.N H MAJUMDAR	SC, EDU
18	WP(C)/5977/2012	MADHAB CH. CHETIA and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.R SARMA MS.K D SARMAH MSB DEVI MR.K P GOGOI	SC, EDU
19	WP(C)/6305/2012	DILIP ROBI DAS and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MS.N S THAKURIA MR.G K THAKURIA	GA, ASSAM MR.L N DIHINGIA SC, EDU
20	WP(C)/571/2013	PRASANTA BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, EDU SC, FINANCE
21	WP(C)/2009/2013	DR. SIDHARTHA SANKAR NATH Versus THE ASSAM UNIVERSITY , SILCHAR and 2 ORS	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY
	WITH MC/3148/2013 in WP(C)/2009/2013	THE VICE CHANCELLOR , ASSAM UNIVERSITY and ANR. Versus DR. SIDHARTHA SANKAR NATH	MR.T J MAHANTA MS.B SARMA	MR.B BANERJEE SC, ASSAM UNIVERSITY
22	WP(C)/2804/2013	JAYANTA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR.S K TALUKDAR MRA BARMAN	GA, ASSAM MD.A MATLIB SC, EDU SC, BTADC
23	WP(C)/3472/2013	MRS. MINU SAIKIA and 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.J K GOSWAMI MD.S ISLAM MRA HAWARI	SC, EDU
	WITH			
24	WP(C)/3201/2016	SAMAR JYOTI PHUKAN and 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.D BARUAH MR.B BARUAH	SC, ELEMENTARY EDUCATION
25	WP(C)/3552/2013	SMTI BIMOLI BORO Versus THE STATE OF ASSAM AND 7 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.P KATAKI MS.M BORDOLOI MS.R BEGUM SC, EDU SC, BTC
	WITH			
26	WP(C)/1904/2013	MISS ANOWARA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	MS.R BEGUM SC, EDU MS.P KATAKI SC, BTADC
27	WP(C)/3569/2013	MANIK LAL DAS and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.N H BARBHUIYA SC, EDU MR.H AHMED
28	WP(C)/4892/2013 NOT BY HON. M.R.PATHAK,J. & HON. A.M.B.BARUA,J.	KAMAL KUMAR CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE MS.R GOSWAMI	MR.M MAHANTA(R-4) MS.M BARMAN(R-4) MR.M CHOUDHURY(R-4) SC, EDU MR.P K MUNIR(R-4)
29	WP(C)/5082/2013	MD. HUSSAIN AHMED SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.P K BARMAN MR.M R CHOUDHURY	MR.I A TALUKDAR(R-5) SC, EDU
	WITH			
30	WP(C)/6556/2013	MD. ZAKIR HUSSAIN TAPADAR Versus THE STATE OF ASSAM and 3 ORS,	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR MR.M MALLIK MR.S A MONDAL	SC, EDU
31	WP(C)/5367/2013	DR. HAREN KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	MR.D DAS SC, EDU MR.R SINGHA

32	WP(C)/5650/2013	KAMAL KUMAR BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR.B GOSWAMI MR.M KHATANIAR MR.R BHUYAN	SC, EDU
	WITH			
33	WP(C)/5670/2013	HARA PRASAD SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR.B GOSWAMI MR.M KHATANIAR MR.R BHUYAN	SC, EDU
	WITH			
34	WP(C)/5672/2013	SMT SUMITRA SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR.B GOSWAMI MR.M KHATANIAR MR.R BHUYAN	SC, EDU
35	WP(C)/6323/2013	EUNUS ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.A L RAHMAN MR.D BANIA	SC, EDU
36	WP(C)/6585/2013	HASAN BAKT CHOUDHURY and 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORAH	SC, EDU
37	WP(C)/7020/2013	MRS. NAZIA SULTANA Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.U K NAIR	SC, G U SC, EDU
38	WP(C)/7378/2013 NOT BY HON. M.R.PATHAK,J & HON. A.M.B.BARUA,J.	DIPAN KANTI SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE SC, APSC MR.D P BORAH SC, EDU
	WITH			
39	WP(C)/5752/2013	PADMA LUCHAN BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.B C DAS MR.S S DEY GA, ASSAM MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MR.S CHAUHAN(R-17) SC, APSC MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.K R PATGIRI MR.I CHOUDHURY MRD MONDAL MR.U DUTTA MR.D DAS MR.D BORAH MR.A CHOUDHURY MR.R GOGOI MR.A K BARUAH MS.T JINI MR.M J DAS MR. N BARAH SC, EDU MR.R SINGHA MR.H K BORA MR.N BORAH

40	WITH WP(C)/5906/2013	NIRUPAN NATH and 4 ORS Versus THE STATE OF ASSAM AND 20 ORS	MRH I CHOUDHURYP-1 to 5 MR.D K SARMAH(P-1 to 5) MRA R BHUIYAN MR.N PATHAK(P-1 to 5)	MR.S S DEY MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE MR.S CHAUHANR- 17 MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.A CHOWDHURY MR.K R PATGIRI MR.A R SHOME(R- 17) MR.I CHOUDHURY MRD MONDAL MR.D DAS MR.D BORAH MR.A K BARUAH MS.T JINI MR.J BHATI MR.R SINGHA MR.M J DAS SC, EDU MR.N BORAH MR.H K BORA
41	WP(C)/43/2014	DEBAJIT KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.Z H AHMED MR.K U AHMED	MR.P J PHUKAN(R-6) MR.M C DEKA(R-6) MR.H BARUAH(R-6) SC, EDU
	WITH I.A./1441/2015 in WP(C)/43/2014	NAYANMONI KUMAR Versus THE STATE OF ASSAM AND ORS	MR.P J PHUKAN MR.M C DEKA MR.H BARUAH	MR. M A SHEIKH MR.K U AHMED SC, EDU
42	WP(C)/512/2014	DR. D N CHOUDHURY and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.B BANERJEE MR.J LASKAR MRA BARMAN	MR. A CHAMUAH SC, G U
43	WP(C)/755/2014	NILJAN NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM MR.A R SIKDAR MR.M H TALUKDAR SC, EDU SC, SSA MR. S ALAM
44	WP(C)/791/2014	M/S CHENTA INC. and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.P K GARODIA	MRD C CHAKRABORTY MR.B SARMAH MR.S C KEYAL SC, CENTRAL EXCISE SC, CENTRAL EXCISE CUSTOMS ASSTT.S.G.I. SC, EDU
45	WP(C)/954/2014 WITH WP(C) 9421/04(D/O)	UDAI NARAYAN UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR.P BHOWMICK MR.D BHATTACHARYA MR.S DUTTA MS.D MUSAHARY	MR.T ISLAM MR.S SARMA MS.F AHMED SC, EDU SC, SSA FOR CAVEATOR SC, EDU
46	WP(C)/987/2014 CAVT. NO. CAVT 229/2014 CAVT 229/14(D/O)	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MS.A BEGUM MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	MR.T ISLAM MR.S SARMA MS.F AHMED SC, EDU SC, SSA FOR CAVEATOR SC, EDU
47	WP(C)/1042/2014	SHAHUD AHMED BARLASKAR and 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD MR.S R BARBHUIYA	SC, EDU
48	WP(C)/1183/2014	JINTU BORDOLOI and 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU

49	WITH WP(C)/1208/2009	NAREN DOLEY Versus THE STATE OF ASSAM AND ORS	MS.K DEVI	SC, EDU
50	WITH WP(C)/342/2011	JAGAT BAHADUR LAMA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, EDU
51	WITH WP(C)/2862/2011	MD. SHAMSUL HAQUE Versus STATE OF ASSAM AND ORS	MR.C BARUAH MS.B CHOUDHURY MR.R K TALUKDAR MR.J SENGYUNG	MR.A DEKA SC, EDU
52	WITH WP(C)/5637/2011	SMTI NITUMONI DEVI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED MR.U K NAIR	SC, EDU
53	WITH WP(C)/6186/2011	MD. ARJED ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
54	WITH WP(C)/6188/2011	PRAFULLA MOHAN BISWAS and 4 ORS Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
55	WITH WP(C)/6189/2011	MD. ABDUL HAMID Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
56	WITH WP(C)/6222/2011	SMTI CHITRA KUMARI BORA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
57	WITH WP(C)/58/2012	ABDUL MALIK CHOUDHURY Versus STATE OF ASSAM and ORS.	MS.S B CHOUDHURY MR.S K DAS	MR.A DASGUPTA MR.T BAIDYA MS.M DAS MS.A S BAIDYA MS.A DAS SC, EDU
58	WITH WP(C)/360/2012	MISS BEGUM ANISA SULTANA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HUSSAIN	SC, EDU
59	WITH WP(C)/564/2012	JAGAT BORA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR.S DAS MR.T ALI MS.N JAHAN	SC, EDU
60	WITH WP(C)/793/2012	MS. NILIMA DEVI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
61	WITH WP(C)/1158/2012	SMTI SANDHYA RANI DAS and 2 ORS Versus THE STATE OF ASSAM AND ORS	MRM J QUADIR MD.GIASH UDDIN MS.S HUSSAIN MS.P YASMIN	SC, EDU
62	WITH WP(C)/1178/2012	MD. GOLAM MOSTAFA and 3 ORS Versus THE STATE OF ASSAM AND ORS	MR.R BARUAH MS.K DEVI	SC, EDU
63	WITH WP(C)/3746/2012	MD MUZAMIL HAQUE MIR Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU

64	WITH WP(C)/3747/2012	SMTI NILOMA BORA Versus THE STATE OF ASSAM AND ORS	MS.K DEVI MS.N HASAN	SC, EDU
65	WITH WP(C)/703/2013	AJANTA SAIKIA and 57 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	SC, EDU
66	WITH WP(C)/738/2013	KALYANI KONWAR Versus THE STATE OF ASSAM and 2 ORS.	MR.R DUTTA MR.S J SARMA	SC, EDU
67	WITH WP(C)/1046/2013	GUBIN CHUTIA and 5 ORS Versus THE STATE OF ASSAM and 5 ORS	MR.P J SAIKIA MR.A K GUPTA	SC, EDU
68	WITH WP(C)/2686/2013	BASIR AHMED KHAN and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.A K TALUKDAR MR.F K R AHMED SC, EDU SC, FINANCE
69	WITH WP(C)/2789/2013	MISS BUMONI CHUTIA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU
70	WITH WP(C)/2800/2013	MRS. KHODIZA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.H DAS MS.K DAS	SC, EDU
71	WITH WP(C)/3030/2013	MUHI SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.H DAS	SC, EDU
72	WITH WP(C)/3772/2013	OMER ALI SHEIKH and 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.R DUTTA MR.S J SARMA	SC, EDU
73	WITH WP(C)/4039/2013	RATNESWAR HANDIQUE and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.K DEVI MS.H DAS	SC, EDU
74	WITH WP(C)/5025/2013	LABON KONWAR and 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS.K DEVI MS.K DAS	SC, EDU
75	WITH WP(C)/7112/2013	JAGODISH RAJBHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.F K R AHMED MR.M K HUSSAIN MR.A RAHMAN MS.N S AHMED	SC, EDU
76	WITH WP(C)/501/2014	MD LAL KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, EDU
77	WITH WP(C)/570/2014	MD EAD ALI Versus THE STATE OF ASSAM AND 4 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, EDU
78	WITH WP(C)/1338/2014	KHAYRUN KHANAM and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	SC, EDU
79	WITH WP(C)/1903/2014	ARJUN MAHTO Versus THE STATE OF ASSAM AND 6 ORS	MR.A TODI MR.H GUPTA	SC, EDU

	WITH MC/2584/2014 in WP(C)/1903/2014	ARJUN MAHTO Versus THE STATE OF ASSAM AND 6 ORS	MR.A TODI MR.H GUPTA	SC, EDU
80	WP(C)/1855/2014	SMT. ARADHANA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY	GA, ASSAM MR.U K GOSWAMI SC, FINANCE SC, EDU MRSA VERMA
81	WP(C)/2407/2014	DRY FISH MERCHANT ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.A UDDIN MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MR.H CHOUDHURY	SC, FINANCE & TAXATION MR.R DUBEY
82	WP(C)/2671/2014	MRS. MALABIKA DEKA Versus THE GAUHATI UNIVERSITY and 2 ORS.	MR.P J SAIKIA MR.M PHUKAN MR.R GOGOI MR. P DUTTA	MR.L P SHARMA SC, G U
83	WP(C)/3859/2014	RAJANI KANTA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR.N C DAS MS.M DAS MS.B BEGUM MS.A BARMAN	MR.I HUSSAIN MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE SC, EDU
84	WP(C)/4018/2014	PUTUL CHANDRA BARUAH and 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.A K GUPTA	SC, FINANCE SC, EDU
85	WP(C)/4575/2014 NOT BY HON. A.M.B.BARUA,J.	JULHASH ALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R ISLAM MR.T AHMED	SC, EDU
86	WP(C)/5910/2014	SYED MUNIRULLA Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.R MAZUMDAR MR.S ALI MR.S A SANGMA MR.P K SHARMA	MS.A VERMA SC, TAXES SC, FINANCE
87	WP(C)/5914/2014	SMTI KALPANA DEVI Versus THE STATE OF ASSAM and 5 ORS,	MR.M CHANDA MR.S CHOUDHURY MS.U DUTTA	MR.P J PHUKAN MR.H BARUAH SC, SECONDARY EDUCATION MSA B PHUKAN
88	WP(C)/6364/2014	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI	SC, FINANCE
	WITH MC/133/2015 in WP(C)/6364/2014	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI	SC, FINANCE
89	WP(C)/6363/2014	M/S SURAKSHA STEEL CO Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI	SC, FINANCE
90	WP(C)/1228/2015	ARABINDA KUMAR SARMA and 26 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA	MR. A CHAMUAH SC, HIGHER EDUCATION(R1-3) SC, FINANCE(R4)
91	WP(C)/1728/2015	SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR.B D DAS MR.H K SARMA MR. D NATH	MR.A K BHUYAN SC, ELEMENTARY EDUCATION(R1-2 & 4-5) SC, BTC(R3)
92	WP(C)/2095/2015	SMTI TUNUMAI BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.L GOGOI MR.M K DUTTA MR.A K MAHESWARI	SC, ELEMENTARY EDUCATION(R1-5) SC, FINANCER6

93	WP(C)/2206/2015	ABDUL HAI and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S S DEY MR.D BARMAN MD.A HUSSAIN MR.J ISLAM	SC, ELEMENTARY EDUCATION(r1,3,4,5,6 & 7) SC, FINANCE(R2)
94	WP(C)/2274/2015	DR. SAILEN DUTTA DAS Versus THE ASSAM UNIVERSITY and 5 ORS,	MR.S BANIK MD.A H LASKAR	MR.B BANERJEE SC, ASSAM UNIVERSITY
95	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
96	WP(C)/4000/2015	MUNIN DUTTA Versus THE STATE OF ASSAM and 2 ORS,	MR.R BARUAH MS.K DEVI MS.R BARUAH MS.K DAS	SC, SECONDARY EDUCATION SC, F.DEPTT.
97	WP(C)/836/2016	HILL VIEW COALS PVT. LTD. and ANR. Versus THE UNION OF INDIA	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR.B SARMAH ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Civil)/1226/2016 in WP(C)/836/2016	THE UNION OF INDIA Versus HILL VIEW COALS PVT. LTD. and ANR.	MR.B SARMAH	MS.P CHAKRABORTY
98	WP(C)/3602/2016	AIRMARI SENIOR MADRASSA Versus THE STATE OF ASSAM AND 3 ORS	MR.Y S MANNAN MR.S D SARMA	SC, SECONDARY EDUCATION
99	WP(C)/3997/2016	HARKHALI YADAV Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MR. D MAZUMDAR MS.J BORAH MR. S BISWAS	SC, ELEMENTARY EDUCATION
100	WP(C)/4888/2016	MISS GARGEE DUTTATRAY Versus THE DIBRUGARH UNIVERSITY and 3 ORS	MR.J U N M LASKAR MR.A M BARBHUIYA MS.F BEGUM	SC, DIB. UNIVERSITY
101	WP(C)/6882/2016	MISS MAJHURA ANZAN HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A CHAMUAH MR.P P BORTHAKUR MR.C P SHARMA	MR.N CHAKRABORTY(R- 3- 6) MSK GOSWAMI(R-7) MR.D BHATTACHARYA(R-8) MR.R GOSWAMI(R-7) MR.S DUTTA(R-8) MR.K CHOUDHURY(R-7) MSK KALITA(R-7) MR.C GOSWAMIR- 3-6 SC, HIGHER EDUCATION
102	WP(C)/612/2017	DIPIKA DEVI GOSWAMI Versus THE STATE OF ASSAM and 5 ORS.	MR.N CHAKRABORTY MR.C GOSWAMI	SC, ELEMENTARY EDUCATION
103	WP(C)/2400/2017	NAIMUDDIN AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.U C RABHA MR.A MANNAF	MR.K SARMA(R-4) MR.D DAS(R-4) MR.B J TALUKDAR(R-4) SC, SECONDARY EDUCATION MS.R RAHMAN(R-4) MS.K M SARMA(R-4)
104	WP(C)/3813/2017	MOZIBUR RAHMAN Versus THE STATE OF ASSAM and 3 ORS.	MS.D BORGOHAIN MR.P GOHAIN MS.B PHUKAN MRS.M SARMA MS.M BHUYAN	SC, ELEMENTARY EDUCATION SC, FINANCE



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/3958/2009 NOT BY HON. A.K. GOSWAMI, J AND A.M.B. BARUA, J	MS ROOPJYOTI SAHARIA,ACS GRADE-II and ORS. Versus THE STATE OF ASSAM AND ORS	MR.K N CHOUDHURY MR.B CHAKRABORTY MR.T R SARMA MR.L GOGOI MS.P HAZARIKA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R-1) MS.N BARUAH MR.P HAZARIKA(R-6) MR.J M A CHOUDHURY MR.M CHOUDHURY(R-6) MS.D PHUKAN MR.S ALI MS.D MUSAHARY ADDL. AG, ASSAM
2	WITH WP(C)/3685/2009	BASUDEV DAS Versus THE STATE OF ASSAM and ORS	MR.H RAHMAN MR.B CHAKRABORTY MR.T R SARMA MS.J HUDA MR.L GOGOI MS.P MITRA MS.P HAZARIKA MS.P KHATOON	GA, ASSAM MR.P HAZARIKA
	WITH MC/2664/2009 in WP(C)/3685/2009	BASUDEV DAS Versus THE STATE OF ASSAM and ORS	MR.H RAHMAN MISSJ HUDA MS.P KHATOON	GA, ASSAM
3	WITH WP(C)/7387/2013	ROBINSON MUCHAHARI and 3 ORS. Versus THE STATE OF ASSAM AND 33 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.D K MISHRA MR.B PRASAD MR.Y DOLOI(R- 1&2) MS.N BARUAH MR.P HAZARIKA MS.B GOSWAMI MSS PARWEEN MS.D PHUKAN MR.S ALI MS.D MUSAHARY MS.S BEGUM ADDL. AG, ASSAM MS.R BASUMATARY

4	WITH WP(C)/1894/2014	SORAM NONGBAN SINGH Versus THE STATE OF ASSAM AND 15 ORS	MR.D DAS MR.R SINGHA	GA, ASSAM MR.A K THAKUR MR.Y DOLOIR- 1and2 MR.P HAZARIKA MS.M BHUYAN SC, PERSONNEL DEPT. ADDL. AG, ASSAM
5	WP(C)/5122/2009	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRARS AND KAZI ASSOCIATION and 3 ORS. Versus THE STATE OF ASSAM AND ORS	MRH I CHOUDHURY MR A R BHUIYAN MRS. ROUSHANARA CHOUDHURY AMICUS CURIAE	GA, ASSAM MR.M U MAHMUD MR.A CHETRY MR.A T SARKAR MR.S K ROY MR.M I HUSSAIN MR.S HAQUE MR.G Z AHMED MR.U K NAIR
6	WITH WP(C)/4496/2010	THE ASSAM TANZIM-E-AIMMA MASAJID SOCIETY and 8 ORS. Versus THE STATE OF ASSAM AND ORS	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN MRS ROUSHANARA CHOUDHURY AMICUS CURIAE	GA, ASSAM SC, DLR MR.U K NAIR
7	WITH WP(C)/5541/2012	ALL ASSAM IMAM COUNCIL AAIC and ANR Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY MRS ROUSHNARA CHOUDHURY AMICUS CURIAE	GA, ASSAM MR.M CHOUDHURY MR.A K TALUKDAR MR.F K R AHMED MR.A GOGOI MR.M K HUSSAIN
8	WITH WP(C)/4593/2014	KAMRUL ISLAM LASKAR and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S HUDA MR.M U MAHMUD MR.M I HUSSAIN MR.H R CHOUDHURY MR.M ALI MRS ROUSHANARA CHOUDHURY AMICUS CURIAE	GA, ASSAM MR.A K TALUKDAR MR.F K R AHMED MR.M K HUSSAIN
9	WP(C)/4/2010	SAMIRAN BARUAH Versus THE STATE OF ASSAM AND ORS	MRS.K DEKA MR.B M CHOUDHURY MR.P KALITA MR.S SHARMA MR.J ALI MR.D K BARDOLOI MR.M P SARMA MS.B M CHHETRI MRS.A BHATTACHARYYA	GA, ASSAM
10	WP(C)/281/2010 MONTH OF JUNE 2018	MD INAMUL ISLAM Versus THE UNION OF INDIA and ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.K C ROY(R-1 to 5) C.G.C. MR.H DAS MS.M BARUAH ASSTT.S.G.I.
11	WP(C)/322/2010	NATIONAL SEEDS CORPORATION LTD. Versus THE PRESIDING OFFICER, C G I TRIBUNAL-CUM-LABOUR COURT and ORS	MR.D K DAS MR.R GOSWAMI MRA SHARMA MR.S S SARMA	MR.G N SAHEWALLA MR.B C PATHAK MR.D K SAIKIA C.G.C. MR.MD ASLAM MR.M DEKA MR.B PATHAK MSK KALITA MR.J KOTOKY
12	WP(C)/3560/2010	DILIP DATTA Versus THE UNION OF INDIA and ORS	MR.D K SARMAH MR.P S LAHKAR MR.N PATHAK MR.J DEKA	C.G.C. MR.S P CHOUDHURY MR.J M A CHOUDHURY

13	WP(C)/4082/2010	UMA KANTA KALITA Versus STATE OF ASSAM and ORS.	MR.S K BARKATAKI MS.B SARMA	GA, ASSAM MR.T C CHUTIA MR.D BARUA SC, AG SC, AG SC, AG
14	WP(C)/4399/2010	SMTI SANJITA DAS LASKAR Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S K ROY MR.S HOQUE MR.M I HUSSAIN	GA, ASSAM
15	WP(C)/4776/2010 CAVT. NO. 1234/10 WITH LCR	SANKARADEVA NETHRALAYA Versus THE STATE OF ASSAM AND ORS	MR.S N SARMA MR.S C KEYAL MS.T PHUKAN	GA, ASSAM MR.B BARMAN MR.S DAS FOR CAVEATOR
16	WP(C)/5558/2010 AFTER BIHU VACATION	ROBIN KHAN Versus THE STATE OF ASSAM and ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.B K BHAGAWATI MR.S BANIK MR.C C DEKA ADDL. SR. GA, ASSAM MS.R CHAKRABORTTY SC, K A A C
17	WP(C)/5561/2010 CAVT. NO. CAVT. 1485/10 WITH LCR	THE BORPATHAR TEA ESTATE Versus RANJIT DUTTA CHOUDHURY and ANR.	MR.S N SARMA MR.A SARMA MR.A JAHID	MS.A BHATTACHARJEE MR.P KALITA FOR CAVEATOR
18	WP(C)/6057/2010	KALYAN KALITA Versus THE STATE OF ASSAM AND ORS	MS.N PHUKAN MR.PARAG J SAIKIA	MS.N DASR-8 SC, HEALTH
19	WP(C)/6162/2010	MAZBIN SULTANA Versus THE STATE OF ASSAM AND ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY	GA, ASSAM
20	WP(C)/6631/2010	AJIT SARKI and 29 ORS Versus THE STATE OF ASSAM AND ORS	MR.G UZIR MR.R BARUAH MR.S M BARUAH MR.M SAIKIA MR.R HAZARIKA	GA, ASSAM
21	WP(C)/6668/2010	MD. NAL MIAH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P P DUTTA MRK K DAS MS.D DUTTA MR.A BHATTACHARYA MR.S M RAHMAN	GA, ASSAM MRM H AHMED MR.A S CHOUDHURY
22	WP(C)/6800/2010	SMTI PALLABI TAMULI Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.R M DAS MS.S SONOWAL MR.M K DOLEY	MR.N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.S BORTHAKUR
23	WP(C)/6896/2010	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
24	WP(C)/6911/2010	MANJEET DAS Versus THE STATE OF ASSAM AND ORS	MR S KHOUND	GA, ASSAM MR.B GOSWAMI MR.D K DAS(R- 7&8) MS.P BHUYANR- 7and8 MR.S DIHINGIA(R- 7&8) SC, WATER RESOURCE
25	WP(C)/47/2011	JAYDEV DAS Versus THE ALLAHABAD BANK and ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	MR.K K BHATRA MR.R K BHATRA
26	WP(C)/743/2011	RUPJYOTI KAKATI Versus THE STATE OF ASSAM AND ORS	MR. D C BORAH MR.D BARMAN MR.P HAZARIKA MR.N HASAN MR.A HASAN MS.S KAKATI MR.S BORTHAKUR	GA, ASSAM

27	WP(C)/1245/2011	BIKASH RANJAN SHOME Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.M CHOUDHURY MR.S K DEORI MRK UDDIN MR.A GOGOI SR GA,ASSAM
28	WP(C)/1678/2011	RUDRA KT. MAHANTA Versus UNION OF INDIA and ORS.	MR.A DASGUPTA MR.P MAHANTA MR.S BORTHAKUR MR.A MAHANTA	C.G.C. MR.M PHUKAN(R-1) MR.J ROY ASSTT.S.G.I. SC, CCI GA, ASSAM
29	WP(C)/1709/2011	SYED KHIRUL ANAM Versus THE STATE OF ASSAM AND ORS	MS.M BAISHYA MS.S P SULTANA	GA, ASSAM
30	WP(C)/1942/2011	MRS. JOGMAI BARUAH Versus THE ASSAM STATE WAREHOUSING CORPORATION and ORS.	MR.S K BARKATAKI MS.S SARMA MS.B SHARMA	MR.S CHAKRABORTY MS.R BHATTACHARYYA MR.L P SHARMA
31	WP(C)/2554/2011	MD. ASHIR ALI Versus THE STATE OF ASSAM AND ORS	MR.F K R AHMED MR A R BHUIYAN MR.M K HUSSAIN MR.M A I HUSSAIN MR I HUSSAIN	MR.D SAIKIA MR.I CHOUDHURY SC, PWD SC, F.DEPTT.
32	WP(C)/2730/2011	RAJENDRA KACHARI Versus THE STATE OF ASSAM AND ORS	MRS.R B BORA	SC, FINANCE & TAXATION MR.D SAIKIA MR.R DUBEY SC, F.DEPTT.
33	WP(C)/2826/2011	JEBUN NESSA SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	MS.P CHAKRABORTY SC, SOCIAL WELFARE
34	WP(C)/3059/2011	NO. 358916Y RFN/ORL SAVENDRA SINGH CHAUHAN Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	ASSTT.S.G.I.
35	WP(C)/3524/2011	RATUL BORUAH Versus STATE OF ASSAM and ORS.	MS. N N AHMED MR.A J SAIKIA MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MS.S AHMED MR.U K DUTTA MR.B KAKATI MR.K BORAH MR I HUSSAIN MD.A MALEQUE MRN BHUYAN	MR.C BARUAH(Sr.Adv.)(R-6) GA, ASSAM MR.D BARUAH(R-6) MR.B BARUAH(R-6)
WITH				
36	WP(C)/1750/2011	BITUL NEOG Versus THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MR.S AHMED MR I HUSSAIN MD.A MALEQUE MR.A A TARAFDAR	MR.C BARUAH(Sr.Adv.)(R-5&9) GA, ASSAM MR.D BARUAH(R- 5&9) MR.B BARUAH(R- 5&9)
37	WP(C)/4292/2011	EX NO.G/5010642 RE/GD FATEH SINGH RAWAT Versus THE UNION OF INDIA and ORS	MS. S BORA MS.K DAS MS. N CHAKRABORTY MR.H G BARUAH	C.G.C. MR.K K PARASAR(R-1to5) ASSTT.S.G.I.
38	WP(C)/4751/2011	PRABHAT NATH and 7 ORS Versus THE PRESIDING OFFICER and ORS	MR.K P SARMA MR.A D GUPTA MR.P K TALUKDAR MR.H DAS MR.K R PATGIRI MS.B DAS MR.C DAS	GA, ASSAM MR.A SARMA MR.A JAHID

39	WITH WP(C)/127/2012	THE MANAGEMENT OF ASSAM STATE TEXTILE CORPN. LTD. Versus STATE OF ASSAM and ORS.	MR.A SARMA MR.A JAHID	MR.K P SARMA GA, ASSAM MR.A D GUPTA MR.H DAS MR.K R PATGIRI MS.B DAS
40	WP(C)/4767/2011	ASHIM PRAKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR. P K BORAH MR.U K DEKA MS.P BORAH MR.S BORTHAKUR	DR. B AHMED GA, ASSAM
41	WP(C)/5249/2011	SHRI TRIBENDRA SINGHA Versus THE UNION OF INDIA and 5 ORS	MR.H DAS MS.J PAUL MR.S DEY MR.P SEN	MR.A K BORA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
42	WP(C)/5330/2011	SHRI BHAGAT SINGH and ANR Versus THE STATE OF ASSAM and 12 ORS	MR.A CHETRY MR. B SARMA MR.G Z AHMED MR.U K NAIR	MR.C BARUAH GA, ASSAM DR.G LAL SC, APSC MS.R BEGUM MRU SARMA SC, WATER RESOURCE
43	WP(C)/5393/2011	DIPAK SARMAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MR.A SARMA MR.M ALI MR.M BORTHAKUR	GA, ASSAM MR.B J GHOSH
44	WP(C)/5488/2011	SUBODH CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN MR.K KAKATI	GA, ASSAM
45	WITH WP(C)/2785/2012	SUBODH CHANDRA KALITA Versus THE STATE OF ASSAM AND ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	GA, ASSAM
46	WP(C)/6465/2011	SRI PRANABJYOTI SONOWAL GOGOI Versus THE OIL and NATURAL GAS CORPORATION LTD. and ORS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	MR.G N SAHEWALLA GA, ASSAM MR.H RAHMAN MS..N K DEVI MRJ RAHMAN MRN ANIX SINGH
47	WP(C)/6607/2011	ZAKIR AHMED CHOWDHURY Versus ASSAM POWER DISTRIBUTION CO. LTD and ORS.	MR.P K ROY MR.S K CHAKRABORTY MRM J QUADIR MRS A CHAKRABORTY MS.M DUTTA	SC, A S E B
48	WP(C)/6624/2011	EX CT/GD DILIP HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
49	WP(C)/62/2012	MANOJ KUMAR DUTTA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MS.S BARUAH ASSTT.S.G.I.
50	WP(C)/541/2012 PART II	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 ASSTT.S.G.I.
51	WP(C)/573/2012	DEVENDER KUMAR Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	C.G.C. MR.J M A CHOUDHURY MR.K K PARASAR(R-1 to 6) SC, C.G.C. ASSTT.S.G.I.
52	WP(C)/1157/2012	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MS.S SULTANA MR.J HUDA MR.U K NAIR	SC, HEALTH & F W SC, FINANCE

53	WP(C)/2408/2012 LIST IN PART- II	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.A CHETRY MRS.S P NAIR MR.U K NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
54	WP(C)/2520/2012	SYED RIAZUL HAQUE Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	GA, ASSAM MR.S CHAKRABORTY MR.L P SHARMA
55	WP(C)/2826/2012	JATIN SARMA Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.D DUTTA MR.A BHATTACHARYA MR.S M RAHMAN	GA, ASSAM SC, FINANCE MRS.A VERMA
56	WP(C)/2869/2012	MRS. KAUSHILA DEVI Versus THE DIRECTOR GENERAL ASSAM RIFLES and ORS	MR.H G BARUAH	C.G.C. MS.B SARMA ASSTT.S.G.I.
57	WP(C)/2902/2012	PRADIP BAISHYA and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.U K NAIR	GA, ASSAM SC, FINANCE
58	WP(C)/3266/2012 LIST IN PART- II HEARING	DIPALI KALITA Versus STATE OF ASSAM and ORS.	MR.A SHARIF MR.F ISLAM MR.A HASSAN	GA, ASSAM MRS.V L SINGH MR.M CHOUDHURY SC, REVENUE
59	WP(C)/3488/2012	SMTI NIRMALI HAZARIKA Versus THE UNION OF INDIA and ORS	MR.A DASGUPTA MS.B DAS MRA KUNDU	MRD C CHAKRABORTY ASSTT.S.G.I.
60	WP(C)/3748/2012	MRS. DEEPAMONI BORGHAIN Versus THE STATE OF ASSAM AND ORS	MR.A KHANIKAR MR.M K GOHAIN	MR.B K SARMA SC, SOCIAL WELFARE
61	WP(C)/4646/2012 NOT BY HON. U. BHUYAN, J, AND HON. A.K. GOSWAMI, J	MANJULA DAS Versus STATE OF ASSAM and ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.P MEDHI MR.P K SHARMA	SC, HEALTH
62	WP(C)/4705/2012 LIST IN PART- II HEARING	BIPLOB DEB and 4 ORS Versus THE UNION OF INDIA and ORS	MR. P K BORAH MS.P BORAH MR.S BORTHAKUR	MR.D K SAIKIA MR. S C KEYAL (ASGI) MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR. B SARMA SC, C.G.C.
63	WP(C)/4823/2012 LIST IN PART- II HEARING	SANTI RAM NATH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	MR.P N GOSWAMI SC, APEX BANK
64	WP(C)/4932/2012	TAPASH KR. BHUYAN and ANR. Versus STATE OF ASSAM and ORS.	MR.R P SARMAH MRM R ADHIKARI MISSH TERANGPI	GA, ASSAM
65	WP(C)/413/2013 LIST IN PART- II HEARING	NO.020260105 CONST. INDRA JOISHI Versus THE UNION OF INDIA and 3 ORS	MR.P SARMAH MSR D KAKATI MR.M K NEOG MR.S K SINGHA MR.B KUMAR MR.O P SUNAR	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.
66	WP(C)/1547/2013	ANANDA RAM SAIKIA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS	MR.R P SARMAH MRM R ADHIKARI	MR.P N GOSWAMI SC, APEX BANK
67	WP(C)/3783/2013 NEXT AVAILABLE HEARING LIST	EX.CT/GD PHUKAN DEORI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MR.A KUMAR	C.G.C. MR.S BARUAH

68	WP(C)/5747/2013 FIXED IN THE MONTH OF JUNE 2018	ISMAIL ALI and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS.S SULTANA MS.JESMEE HUDA	MR.C BARUAH GA, ASSAM SC, AG MR.U K NAIR SC, PENSION
69	WP(C)/6609/2013	VARTAK LABOUR UNION Versus THE UNION OF INDIA and 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA MR.S C KEYAL ASSTT.S.G.I.
70	WP(C)/1912/2014 LIST IN PART- II HEARING	NIRMAL NATH Versus THE STATE OF ASSAM AND 7 ORS	MR.R DAS MR.A J GHOSH	GA, ASSAM MR.J PATOWARY MR.G R DEV MRS.A BORPHUKAN SC, PWD
71	WP(C)/584/2015 MONTHY OF JUNE 2018	TRAILOKYA BORAH and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BORAH MR.J K BHUYAN	GA, ASSAM(R- 1 TO 3) MR.B GOSWAMI MR.B GOGOIR-4 SC, FINANCE SC, WATER RESOURCE
72	WP(C)/823/2015 LIST IN PART- II HEARING	ASSAM POLYTEX LTD. EMPLOYEES UNION Versus THE STATE OF ASSAM and 6 ORS,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MS.S G BARUAH	GA, ASSAM(R1-4) MR.P K ROY(R-7) MS.M BHATTACHARJEE(R-1 & 4) MR.A AHMED(SC, Industry & Commerce Deptt. (R- 2 & 3)) MS.M DUTTAR-7 MS.A CHAKRABORTY(R-7)
73	WP(C)/1655/2015 LIST IN PART- II HEARING	SHANTA SINHA Versus THE UNION OF INDIA and 2 ORS	MR.P J SAIKIA MS.B GOGOI MRS.R GOGOI	C.G.C. MR.M PHUKAN(R-1to3) ASSTT.S.G.I.
74	WP(C)/3628/2015 NEXT PART- II	MOHAR CH. BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR.D K DEY MR.J P CHAUHAN MS.R VERMA	GA, ASSAM(R1-4)
75	WP(C)/6827/2015 PART II HEARING LIST	FORCE NO. 075047288 CT/GD TRINATH RANA Versus THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.
76	WP(C)/3643/2016 IN REGULAR PART - II HEARING	DR. MRINAL BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MR.D K BHATTACHARYYA(R-6) MR. A K BHATTACHARYYA(R-6) SC, APSC MR.K K BHATTACHARYYA(R-6) MR.A K CHOUDHURY (R-6) MRS.R B DEBR-6 SC, HEALTH
	WITH I.A.(Civil)/2947/2017 in WP(C)/3643/2016	DR. SWAPNALI DAS Versus DR. MRINAL BAISHYA and 7 ORS	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.A K CHOUDHURY MRS.R B DEB	MR.A C BORBORA MRS.R BORBORA SC, APSC MR.M SMITH MS.M DUTTA SC, HEALTH



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4777/2006 NOT BY HON. A.K. GOSWAMI, J, HON. A.M.B. BARUYA, J AND HON. K.R. SURANA, J	SRI SANDEEP SUREKA Versus THE BAR COUNCIL OF ASSAM, NAGALAND, MEGHALAYA , MANIPUR, TRIPURA , MIZORAM , ARUNACHAL PRADESH AN	MR.D SAIKIA MR.R BARUAH MR.J SARMA MR.G SOREN MR.B GOGOI MR. A CHAMUAH MR.U SAIKIA MR.P NAYAK MR.P P BORTHAKUR MR.A DEKA MR.SK S N MOHAMMAD PETITIONER IN PERSON	MR.K AGARWAL MR.T J MAHANTA MR.D K CHOMAL MS.P BHATTACHARYA MR.A BARUA MR.R J BARUA SC, BAR COUNCIL
2	WP(C)/4170/2007 FIXED IN PART- II HEARING LIST JUNE 2018	SRI GAUTAM KALITA AND ANR. Versus THE STATE OF ASSAM AND ORS	MR.S BAROOAH MR. P CHOUDHURY MR. SHEELADITYA MR. B D DEKA MR. M DAS MR.S MEDHI	GA, ASSAM MS.N S THAKURIA MRS.V L SINGH SC, REVENUE MR.G K THAKURIA
3	WP(C)/6339/2007 CAVT. NO. 1517/2007	SRI JATIN DEKA and ORS Versus THE STATE OF ASSAM AND ORS	MR.N C DAS MS.T DAS MS.B BEGUM MR.P C DEKA MS.M DEVI	GA, ASSAM MR.B K DAS MR.U BHUYAN MR.A HAZARIKA FOR CAVEATOR
	WITH MC/843/2014 in WP(C)/6339/2007	SRI JATIN DEKA and ORS Versus THE STATE OF ASSAM AND ORS	MR.N C DAS MS.T DAS MS.B BEGUM MR.P C DEKA MS.M DEVI	GA, ASSAM MR.B K DAS MR.A HAZARIKA FOR CAVEATOR
4	WP(C)/746/2008	SHRI PRAFULLA KUMAR MAHANTA Versus THE STATE OF ASSAM AND ORS	N M DUTTA R SHARMA R BARUAH S C KHOUND	GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-6) MR.D DAS MS.K BORKATAKI MR.A K GOGOI SC, ALA AG, ASSAM
5	WP(C)/3948/2008 WITH LCR	SMT DEEPA DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.G SAIKIA MR.P K KALITA MR.N DAS	GA, ASSAM

6	WP(C)/4340/2008	M/S. M. PUL ENTERPRISE, and ORS. Versus THE UNION OF INDIA and ORS	MR.K R SURANA MR.G KHANDELIA	MR.P K ROY(R-2 & 3) MR.S K CHAKRABORTY(R-2 & 3) MS.M DUTTA(R-2 & 3) MS.A CHAKRABORTYR-2 and 3 SC, F C I UNION OF INDIA GA, ASSAM
7	WP(C)/4920/2008 FIXED IN PART - II LIST JUNE 2018	MD. MINAR HUSSAIN @ MRINAL HUSSAIN and ANR. Versus THE STATE OF ASSAM and ORS.	MR.K K MAHANTA MR.K KONWAR MR. A CHAMUAH MR.N KALITA	
8	WP(C)/1508/2009 CAVT. NO. 408/09 NOT BY HON. A.K. GOSWAMI, J	AMIT BARUA, Versus THE GUWAHATI MUNICIPAL CORPN. AND ORS.	MR.R P SARMAH MR.P P BARUAH S BANIK B SARMA MRM R ADHIKARI MR.A R TAHBILDAR P BHUYAN K N SURI	GA, ASSAM D DAS P K BARMAN MR.D SAIKIA M K BORO SC, GMC
	WITH			
9	WP(C)/2080/2009	AMIT BARUA Versus THE GUWAHATI MUNICIPAL CORPORATION and ORS.	MR.R P SARMAH MR.P P BARUAH S BANIK B SARMA MRM R ADHIKARI MR.A R TAHBILDAR P BHUYAN K N SURI	GA, ASSAM SC, GMC
10	WP(C)/5897/2009	DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY	MR.B N SARMA SR GA,ASSAM
	WITH			
11	WP(C)/3594/2010	NIRMAL DOLOI and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.G PEGU MRK KALITA MR B CHANDA	GA, ASSAM MR.A C BURAGOHAIN MR.S P CHOUDHURY SC, CBI
12	WP(C)/62/2010	SMTI SWAPNA BORAH Versus THE STATE OF ASSAM AND ORS	MR.K SARMA MR.D DAS	GA, ASSAM MR.S C BISWAS MR.M BISWAS MSS DEVI MR.S DAS
13	WP(C)/2105/2010 PIL 39/12(D/O)	MD JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ORS	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY MR.G. DEKA	N S LASKAR GA, ASSAM MR. G SOREN D N BHATTACHARYA (R-4) MR.S DUTTAR-4 B C DAS
	WITH			
14	WP(C)/2203/2013	MARKAZUL MA'ARIF Versus THE STATE OF ASSAM AND 2 ORS	MR.B C DAS MR.N S LASKAR MRD N BHATTACHARYA MR.S DUTTA MR.D N BHATTACHARJEE	GA, ASSAM MR.S BARUA SC, REVENUE
	WITH			
15	WP(C)/5306/2013	MARKAZUL MA'ARIF Versus THE STATE OF ASSAM AND 3 ORS	MR.B C DAS MR.N S LASKAR MR.S DUTTA MR.D N BHATTACHARJEE	GA, ASSAM MR.R P SARMAH MRS.V L SINGH MRM R ADHIKARI MR.A R TAHBILDAR SC, REVENUE

16	WP(C)/2448/2010	AJIJUR RAHMAN and 15 ORS Versus THE POLLUTION CONTROL BOARD and ORS.	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN	GA, ASSAM MR.N D BHUYAN MR.D K SAIKIA MR.P J PHUKAN MSG KALITA MR.D DAS MS.J DEKA MR.S BARUA SC, P C B A
	WITH			
17	WP(C)/5272/2009	UDAY KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ANR	T THAKURIA G KALITA A THAKUR	GA, ASSAM MR.P J PHUKAN MRS.H M PHUKAN SC, PCB
18	WP(C)/3274/2010	M/S FRONTIER ASSOCIATES PVT. LTD. Versus THE STATE OF ASSAM AND ORS	MR.S K BARKATAKI MR.B SHARMA MS.N DUTTA MR.D K NATH MS.Y DEKA	MS.M HAZARIKA GA, ASSAM MR.J HANDIQUE MR.N UPADHAYA MR.D SAIKIA SC, G M D A SC, GMC MR.L P SHARMA MR.S CHAKRABARTY MS.R BHATTACHARYYA
	WITH MC/3228/2010 in WP(C)/3274/2010	M/S FRONTIER ASSOCIATES PVT. LTD. Versus THE STATE OF ASSAM AND 9 ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	MS.M HAZARIKA GA, ASSAM MR.D SAIKIA MR.S CHAKRABARTY SC, GMC SC, G M D A MR.L P SHARMA MS.R BHATTACHARYYA
19	WP(C)/3868/2010 FIXED IN PART - II LIST JUNE 2018	NABA KUMAR DAS Versus THE UNION OF INDIA and ORS	MR.B CHAKRABORTY MRS.B DAS MR.T R SARMA MR.L GOGOI	MR.J SINGH MR.A CHETRY SC, RAILWAY MR.U K NAIR MR.A HANIFA
	WITH			
20	WP(C)/3871/2010	NABA KUMAR DAS Versus THE UNION OF INDIA and ORS	MR.B CHAKRABORTY MRS.B DAS MR.T R SARMA MR.L GOGOI	MR.J SINGH MR.A CHETRY MR.A HANIFA MR.U K NAIR SC, RAILWAY
21	WP(C)/3933/2010	DILIP KALITA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.S R RABHA MR.J K RABHA MR.N DAS MR.J DAS	GA, ASSAM MS.T GOSWAMI MR.P K KALITA
22	WP(C)/4463/2010	HIRALAL BAXI and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.MD ASLAM MR. B SARMA MS.J BORA MR.J KOTOKY	GA, ASSAM MR.R SARMA MR.H DEKA MR.M BURAGOHAIN
23	WP(C)/5470/2010	PURNA KANTA BORAH and ANR. Versus OIL AND NATURAL GAS CORPORATION LTD AND ORS	MR.T THAKURIA MSG KALITA MS.J R THAKUR MS.J DEKA MR.A THAKUR	MR.R DUTTA MR.T DAS MR.I TALUKDAR ASSTT.S.G.I.
24	WP(C)/5667/2010 FIXED IN PART- II HEARING LIST JUNE 2018	GOGAMUKH DAILY FISH BUSINESSMEN ASSOCIATION and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	GA, ASSAM
	WITH			
25	WP(C)/5162/2010	GOGAMUKH DAILY FISH BUSINESSMEN ASSOCIATION and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOWDHURY MR.N J KHATANIAR MR.R S CHOUDHURY	GA, ASSAM

26	WP(C)/5782/2010	MD. KADAM ALI Versus THE SUB DIVISIONAL OFFICER C and ORS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	GA, ASSAM
27	WP(C)/5881/2010	SAMIR CHANDRA KAR and 118 ORS Versus THE UNION OF INDIA and ORS	MR. S DEKA MR.H G BARUAH	C.G.C. MS.S CHAKRABORTY ASSTT.S.G.I. MR.A C KALITA
28	WP(C)/6195/2010	BAHARUN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.B C DAS K AGARWAL, SR.ADV. MRS. P BARMAN (BORKAKOTI) MR.S K MEDHI MR.J DAS MR. SHEIKH MUKTAR	MR.A M MAZUMDAR DR.B AHMED GA, ASSAM MR A R BHUIYAN MRM SHELIM
29	WP(C)/6395/2010 CAVT. NO. 1532/2010	DILIP KUMAR MAZUMDAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.R P N SINGH MRK KALITA MR.K RAJBONGSHI	GA, ASSAM MR.A K JAIN MS.R D MOZUMDAR FOR CAVEATOR
30	WP(C)/6490/2010 TO LIST IN PART - II LIST	KAMDHENU SELF HELP GROUP, Versus THE STATE OF ASSAM AND ORS	MR.Y DOLOI MR.D BARUA MR.A DEB MR.S GOSWAMI MR.H GOGOI MR.M K DUTTA	GA, ASSAM MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.D CHAKRABORTY MR.S DUTTA
31	WP(C)/6775/2010	KOREN HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MR.M KHATANIAR MS.S CHUTIA MS.P BARUA	GA, ASSAM
32	WP(C)/33/2011	ABU NESAR AZIZUL HUSSAIN and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	GA, ASSAM
33	WP(C)/41/2011	SUDARSHAN CHOWHAN and 4 ORS Versus THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN	GA, ASSAM MR.K K HANDIQUE(R-7) MR.S DAS MRP GOGOI(R-7) MR.H A SARKAR
34	WP(C)/205/2011	M/S SALIGRAM AUTO AGENCY Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.MD ASLAM MS.J BORA MSK KALITA MR.J KOTOKY	GA, ASSAM
	WITH			
35	WP(C)/207/2011	M/S MADAN MOHAN JAIPRAKASH Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.MD ASLAM MSK KALITA MR.J KOTOKY	GA, ASSAM
36	WP(C)/336/2011	CHIKUN CHANDRA BORA and ANR. Versus STATE BANK OF INDIA and ORS	MR.P K DAS MR.A ROSHID MR.D K SAIKIA MR.S BORA MS.B DAS MS.B KALITA	MR.K K DEY MR.M CHIRING
	WITH			
	I.A./1786/2015 in WP(C)/336/2011	CHIKUN CHANDRA BORA and ANR. Versus STATE BANK OF INDIA and ORS	MR.P K DAS MR.D K SAIKIA MS.B KALITA	MR.K K DEY MR.M CHIRING
37	WP(C)/850/2011	MST. MANOWARA BEGUM Versus THE STATE OF ASSAM AND ORS	MR.S BHARALI MR.B DEB MR.M K DAS MS.K DOLOI	MR.A M BORA GA, ASSAM C.G.C. ASSTT.S.G.I. MS.R DEVI

38	WP(C)/1484/2011	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR.S SARMA MR.R BORPUJARI MR.R HAZARIKA MR.J ROY	MR.S S DEY MR.K N CHOUDHURY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.R DUBEY MR.A ROY MR.B K SINGHA SC, PWD MR.J PATOWARY
39	WP(C)/1543/2011	NANDALAL KOIRI Versus THE STATE OF ASSAM AND ORS	MR.D C K HAZARIKA MS.S B CHOUDHURY MRS.P MEDHI	GA, ASSAM MR.Y DOLOIR- 1 to 10 ADDL. AG, ASSAM
40	WP(C)/1595/2011	ECO and AGRO MOVERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR.S KALITA MR.A GANGULY MR.R TALUKDAR MRS.R GOGOI MS.P BARUA	GA, ASSAM MS.S SENAPATI MR. D MAZUMDAR
41	WP(C)/2492/2011 CAVT. NO. 515/11 WITH LCR	NUR MAHAMMAD Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.P K GOSWAMI MR I RAFIQUE MS.K DEKA	GA, ASSAM MR.M U MAHMUD MR.D SAIKIA MR.B GOGOI SC, ELECTION COMMISSION. MRS.A VERMA FOR CAVEATOR
42	WP(C)/2771/2011	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
	WITH			
43	WP(C)/2769/2011	OIL AND NATURAL GAS CORPORATION LTD. Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
	WITH			
44	WP(C)/2770/2011	OIL AND NATURAL GAS CORPORATION LTD. Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MR.B K DAS MR.D BAIDYA	GA, ASSAM
45	WP(C)/3281/2011	GOBINDA DAS Versus THE STATE OF ASSAM AND ORS	MS.M DEV MS.M MALAKAR MS.N DEB MRS.S BORA MS.P DEB	GA, ASSAM SC, BTADC
46	WP(C)/3324/2011	MD. MONTAJ ALI and 20 ORS Versus THE STATE OF ASSAM AND ORS	DR.B AHMED MD.A MATLIB MR.S R BARBHUIYA MR.A RAHMAN	MS.M HAZARIKA MR.D SAIKIA MR.D BARUAH GA, ASSAM MS.B DAS SC, GMC SC, G M D A
47	WP(C)/3949/2011	GURDEEP SINGH Versus THE STATE OF ASSAM AND ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
48	WP(C)/4214/2011	MRS. LENA SOLO Versus THE STATE OF ARUNACHAL PRADESH AND ORS	MR.B D DAS MR.K N CHOUDHURY MR D K MISHRA, SR.ADV. MR.B PRASAD MR.H K SARMA MR K GOSWAMI MR D RAJKHOW MR D RAJKHOW	MS.A CHOUDHURY MR. D GOGOI GA, AP MR.G KHANDELIA

	WITH MC/2448/2011 in WP(C)/4214/2011	MRS. LENA SOLO Versus THE STATE OF ARUNACHAL PRADESH AND ORS	MR.B D DAS MR.B PRASAD MR.H K SARMA	GA, AP
	WITH MC/2449/2011 in WP(C)/4214/2011	MRS. LENA SOLO Versus THE STATE OF ARUNACHAL PRADESH AND ORS	MR.B D DAS MR.B PRASAD MR.H K SARMA	GA, AP
	WITH I.A.(Civil)/922/2016 in WP(C)/4214/2011	MRS. LENA SOLO Versus THE STATE OF ARUNACHAL PRADESH AND ORS	MR.B D DAS MR.K N CHOUDHURY MR.B PRASAD MR.H K SARMA	MR.K R SURANA MS.A CHOUDHURY GA, AP MR.G KHANDELIA
49	WITH Crl.Pet./198/2013	DIESELIE ISSAC SOLO Versus THE STATE OF ARUNACHAL PRADESH and ANR	MR.B PRASAD MS.S JAHAN MR.K GOSWAMI MR.R R KAUSHIK	MS.A CHOUDHURY PP, A P
50	WP(C)/4290/2011	BIRESWAR SEAL Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN MR.H R CHOUDHURY	GA, ASSAM MRS.V L SINGH
51	WITH Cont.Cas(C)/220/2011	BIRESWAR SEAL Versus ABDUL RAHIM SHEIKH and ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE	MR.A K THAKUR MR B N GOGOI
52	WP(C)/4417/2011	UPENDRA SARMA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM
53	WP(C)/4773/2011	JUN GOGOI Versus THE UNION OF INDIA and ORS	MR.B K SEN MR.S BHATTACHARJEE MRK K DAS MR.S DEY MR.P J GOGOI MR.R P HAZARIKA MR.M MALLIK MR.D LAHKAR	C.G.C. MR.S P CHOUDHURY MS.B DAS SC, C.G.C. ASSTT.S.G.I.
54	WP(C)/5077/2011	SMTI SUNITA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	GA, ASSAM MR.A SARMA MR.K K DEY
55	WITH WP(C)/5078/2011	SMTI SUNITA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MRS.A CHAKRABORTY MS.M DUTTA MR.S K CHOUDHURY	GA, ASSAM
56	WP(C)/5111/2011	M/S NILKANTH MOVIES Versus THE STATE OF ASSAM AND ORS	MR.G UZIR MR.S M BARUAH MS.R BARUAH MR.M SAIKIA MS.A BORA MS.R HAZARIKA	GA, ASSAM MR.B D GOSWAMI MR.K BHATTA
57	WP(C)/6198/2011	DILIP KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND ORS	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.K RAJBONGSHI	GA, ASSAM MS.R D MOZUMDAR MRS.V L SINGH MS.R BEGUM MRSS KUMARI SC, REVENUE

58	WP(C)/6272/2011	ARMAN ALI Versus UNION OF INDIA AND ORS	MR.S S DEY MRS.R S CHOUDHURY	MR.B D KONWAR GA, ASSAM MR.M BHAGABATI MR.R KALITA MISSP CHOUDHURY MSG GHOSH MR.I BARUAH SC, C.G.C. MRS.J M KONWAR SC, SOCIAL WELFARE GA, ASSAM
59	WP(C)/6369/2011	KARMA RAM NATH AND 21 ORS Versus STATE OF ASSAM AND ORS	MR.S K MEDHI MR. P K BORAH MR.S R RABHA MR.S BORTHAKUR	GA, ASSAM
60	WP(C)/6429/2011 NOT BY HON. A.M.B. BARUA, J AND HON. P.K. DEKA, J	ON THE DEATH OF HALADHAR DEKA ALIAS DR. LATE HALADHAR DEKA, HIS LEGAL HEIRS SMTI CHANDRA PRAB Versus THE STATE OF ASSAM AND ORS	MR.S SARMA MR.S K DEKA MR.J DEKA MR.T BHUYAN	GA, ASSAM MD.I ALI MR.R SARMA MR.H DEKA
61	WP(C)/266/2012	SMTI. PURNIMA DAS Versus THE UNION OF INDIA and ORS	MR.M BISWAS MR.M BASUMATARY	MR.A K SARKAR MR B N GOGOI SC, NF RLY
62	WP(C)/281/2012 I.A.(C) 428/18(D/O)	FAZAL HAQUE Versus STATE OF ASSAM and ORS.	MR.A ALI MD.S ISLAM MR.S A AHMED MS.D SAIKIA	GA, ASSAM MR.A R SIKDAR MR.M H TALUKDAR MR.A KALAM MR.M R ISLAM
63	WP(C)/319/2012 NOT BY HON. U. BHUYAN, J	THE EASTERN AGRO PROCESSING and TEA WAREHOUSING COOPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABORTY MR.L P SHARMA MS.R BHATTACHARYYA	SC, CO-OP. GA, ASSAM MR.B AHMED
64	WP(C)/3455/2012 WP(C) 1233/12(D/O), FIXED IN PART - II	HEMANTA KR. RAY Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR.A T SARKAR MR.S HOQUE MR.M I HUSSAIN	MRS.V L SINGH SC, REVENUE
65	WP(C)/3741/2012 FIXED IN PART- II HEARING LIST JUNE 2018	NURUL ISLAM SORKER Versus THE STATE BANK OF INDIA and ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM	GA, ASSAM MR.K K DEY MR.A SARMAH
66	WP(C)/5243/2012 TO LIST IN PART - II HEARING	JUGESWAR DAIMARY Versus UNION OF INDIA and ORS.	MR.P SARMAH MR.B CHAKRABORTY MR.U DAS	GA, ASSAM C.G.C. MR.A GAYAN ASSTT.S.G.I.
67	WP(C)/1822/2013 FIXED IN PART - II LIST JUNE 2018	K. NAIDU and 29 ORS. Versus THE UNION OF INDIA and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH MRA K RAI	MR.D SAIKIA MS.D SINHA MR.S BORA ASSTT.S.G.I. SC, GMC
68	WP(C)/2157/2013 FIXED IN PART- II HEARING LIST JUNE 2018	IKBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MRM J QUADIR MR.S Y AHMED MS.S HUSSAIN	MR.T J MAHANTA GA, ASSAM MR.P P DUTTA MR.A BARUAH MD.GIASH UDDIN

69	WP(C)/3416/2013 fixed in part ii hearing list commencing 09/07/18	JAGADISH DOLEY and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.G N SAHEWALLA GA, ASSAM MS.K YADAV MR.R HUSSAIN MR.R SARMA MR.MD ASLAM MS.G SUTRADHAR MR. A KABRA MRM J QUADIR MR. D MAZUMDAR MR.S ISLAM MR.P DEKA MR. A CHETIA MS.P SHARMA MS.S DAS MRA HAWARI MS.A BARUA MR.R L YADAV
70	WP(C)/5524/2013 FIXED IN PART - II, NOT BY HON. M. BHUYAN, J	THE NO. 147, MANIPUR FISHERY COOP. SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR.A SARMA MR.T BARUAH MRM P GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM MR.A K PURKAYASTHA MR.J HANDIQUE(R-5) MR.S K DAS MS.F AHMEDR- 8and9 MS.A MESEN(R- 8&9)
71	WP(C)/6736/2013 FIXED IN PART- II HEARING LIST JUNE 2018	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
72	WP(C)/6938/2013	LALMUONG and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MS.K D SARMAH MSB DEVI MS.H SARMA	GA, ASSAM SC, FOREST MR.L N DIHINGIA SC, FINANCE
73	WP(C)/7017/2013 FIXED IN PART- II HEARING LIST JUNE 2018	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
74	WP(C)/381/2014 I.A.(C) 509/17(D/O), TO LIST IN PART - II HEARING LIST	BIRENDRA NATH BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR.P PATHAK MR.P TALUKDAR MS.J DEKA MS. S SAIKIA	GA, ASSAM MR.D P BORAH SC, PWD
75	WP(C)/1168/2014 MC 2560/14, MC 2184/14, FIXED IN PART- II HEARING LIST JUNE 2018	TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR.	MR.P P DUTTA	MR.P P DAS MR.R AHMED
76	WP(C)/1395/2014 FIXED IN PART- II HEARING LIST JUNE 2018	ARIHANT SECURITY SERVICE Versus THE UNION OF INDIA and 9 ORS	MS.D SINHA MR.B TALUKDAR MRN J DAS MS.M BORAH MR.D DEKA MS.B BARUAH MR.B SINHA	MR.P K ROY ASSTT.S.G.I. SC, F C I
77	WP(C)/2101/2014	MILAN CH. RAY Versus THE UNION OF INDIA and 3 ORS	MR.D BORA MR.B TALUKDAR MRN J DAS MR.D KALITA MR.A CHOUDHURY MR.D DEKA MR.M K SHARMA	MR.N BARUA MR.B DEKA ASSTT.S.G.I. MR.K M CHOUDHURY SC, I O C

78	WP(C)/431/2015 FIXED IN PART- II HEARING LIST JUNE 2018	ANOWAR HUSSAIN Versus THE CHIEF INFORMATION COMMISSIONER and 4 ORS.	MD.A HUSSAIN MR. M KHAN MRJ RAHMAN	MR.B K SARMA MR.M AHMEDR-5 MR.D DEKA(R-1) SC, SOCIAL WELFARE MR.M HASHAN(R-5)
79	WP(C)/611/2015 I.A.(C) 915/16(D/O), TO LIST IN PART- II HEARING LIST	LADI STEEL INDUSTRIES PVT. LTD. Versus THE UNION OF INDIA and 5 ORS	MS.M HAZARIKA MS.H B BARUA	MR.A CHETRY(R-2, 3 & 4) MR.U K NAIRR-2, 3 and 4 SC, RAILWAY(R1-R3)
80	WP(C)/1307/2015 FIXED IN PART- II HEARING LIST JUNE 2018	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, P H E SC, K A A C
81	WP(C)/1644/2015 part ii hearing list commencing 09.07.2018	SMTI JADIM SINGPHOO Versus THE STATE OF ASSAM and 7 ORS,	MR.U K DEKA MR.S BORTHAKUR	GA, ASSAM(R1-6) MR.B CHAKRABORTY(R-7 & 8) MRM R ADHIKARI(R-7 & 8) MR.K K PARASAR(R- 7&8) MR.B CHETRIR- 7and8
82	WP(C)/7173/2015 FIXED IN PART- II HEARING LIST JUNE 2018	LEDO SONALIGAON PATHAR PARICALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR.P SHARMA	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
83	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM
84	WP(C)/6064/2016 list in part ii, NOT BY HON. A.K.GOSWAMI,J.	M/S JAYSHREE ENTRADE PRIVATE LIMITED Versus THE UNION OF INDIA and 7 ORS	MR.P K BHATTACHARJEE PETITIONER IN PERSON	MR.S C BISWAS MR. S BISWAS SC, NF RLY
	WITH I.A.(Civil)/503/2017 in WP(C)/6064/2016	M/S JAYSHREE ENTRADE PRIVATE LIMITED Versus THE UNION OF INDIA and 7 ORS	PETITIONER IN PERSON MR.P K BHATTACHARJEE	MR.S C BISWAS MR. S BISWAS SC, NF RLY
85	WP(C)/1674/2017 LIST IN PART-II HEARING COMMENCING FROM 09.07.2018	M/S NAREN STORES Versus OIL INDIA LIMITED and 3 ORS.	MR.S BANIK MD.A H LASKAR	MR.S N SARMA MR.A SARMA MR.P J SAIKIA (R-4) MR.R S MISHRA(R-4) SC, IOC
86	WP(C)/1749/2017 LIST IN PART-II HEARING COMMENCING FROM 09.07.2018	SAINA BEGUM CHOUDHURY Versus THE SR. DIVISIONAL MANAGER, LICl and 3 ORS.	MR.A M BARBHUIYA MS.F BEGUM MS.M MEDHI	MS.N MODI(R-3) MR.S NATH(R- 1&2) MR.J H LASKAR(R-4) MR.I H LASKAR(R-4) MR.P K DEKA(R-4) MR.G J SHARMA(R- 1&2) MR.N KALITA(R-3) MR.S DUTTA R-3 MR.S DUTTA(R-3) MR.C SHARMA(R-3)

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
6)	MR M AHMED	09-07-2018	To	24-07-2018
7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
8)	MR. D BORAH	09-07-2018	To	12-07-2018
9)	MR. P SUNDI	09-07-2018	To	16-07-2018
10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[FROM 09-07-2018 TO 30-08-2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

SPECIAL LIST (CIVIL)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/117/2004 WITH LCR	M/S JAIN and JAIN CO Versus UNION OF INDIA	MR.O P BHATI MR.A BISWAS MR.A GOYAL MS.M SHARMA MR.K P MAHESWARI	SC, NF RLY
2	Intest.Cas./12/2005 MC 582/08(D/O), MC 131/17(D/O), MC 127/17(D/O), WITH LCR, NOT BY HON. S. SHYAM, J	AJIT KUMAR KHANDELWAL Versus AMAR NATH KHANDELWAL	B K DAS H DEKA J CHAKRABORTY MRS.P GOSWAMI MS.R R BARUAH MR.R K JAIN S D BHUYAN	S P CHOUDHURY B K KAR
3	Arb.A./7/2006 MC 1502/2006(D/O), WITH LCR	UNION OF INDIA Versus M/S J P RATERIA and CO	MR. B SARMA MR.U K NAIR	MR.R HUSSAIN MISS.G SUTRADHAR
4	MFA/102/2006 MC 247/07(D/O), WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. TAYEB ALI @ TALIB ALI	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MRG JALAN	MR.T J MAHANTA MRK K DAS MS. P BARMAN LEGAL SERVICE COMMITTEE
5	Arb.A./6/2009 MC 840/09(D/O), WITH LCR	SEUTI BORUAH Versus INDUSIND BANK LTD.	MR.T J MAHANTA MR.P KATAKI MS.I CHOUDHURY	
6	Intest.Cas./9/2009 WITH LCR	ANOWARA KHATUN and ORS Versus JOYNAB KHATUN BEWA and ORS	MR.R ISLAM MR.B SINHA	MR. S DUTTA R MS. U DUTTA
7	MFA/3/2010 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus UTTAM KR. SAHA and ANR	MR.D BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K BHATTACHARJEE MR. K BHATTACHARJEE MS.M BHATTACHARJEE MR.N RAJKHOWA
8	RFA/12/2010 WITH LCR	PRABIR MOHAN DASTIDAR Versus M/S SADIN PRINTERS and 3 ORS	MR.B C DAS MR.U DUTTA	MR.L K BORAH MR.G MISHRA
9	WITH RFA/15/2010	PRABIR MOHAN DASTIDAR Versus M/S SADIN PRINTERS and 3 ORS	MR.B C DAS MR.U DUTTA	MR.L K BORAH MR.G MISHRA
10	MFA/14/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. JALALUDDIN and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.M TALUKDAR(R-1) MS.D KALITAR-2 MR.T PAUL(R-1)
11	FAO/19/2010 WITH LCR	MANOJ MORE Versus SMT. PINKY MORE	MR.K GOSWAMI MR.P SARMA MR.R KAUSHIK	

12	RFA/23/2010 MC 1336/14(D/O)MC 3150/14(D/O), WITH LCR	ON THE DEATH OF BRAHMA THAKUR HIS LEGAL HEIRS SMTI SAKALA DEVI THAKUR and 6 ORS, Versus M/S V.R. BROTHERS and ANR,	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI MS.A TALUKDAR MSK KALITA MR.R P N SINGH	MR.N GOSWAMI MR.D DAS MR.S J SARMA MR.S N ADHYAPAK
	WITH MC/1159/2011 in RFA/23/2010	BRAHMA THAKUR, Versus M/S V.R. BROTHERS and ANR,	MR.S P ROY MR.D NANDI MSK KALITA	MR.N GOSWAMI MR.S J SARMA
13	RFA/26/2010 WITH LCR	PRANESWAR BASUMATARY Versus ASOMIYA PRATIDIN and 4 ORS	MR.B HUSSAIN MR.A MANNAF MR.R S CHAUHAN	MR.U B SARMA MR.G MISHRA
14	MFA/29/2010 MC 828/2010, WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus HANIF AHMED	MR.D BARUAH MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.M H RAJBARBHUIYAN MR.R ISLAM MR. M TALUKDAR MR. T PAUL MS.R CHETRI
15	MFA/172/2010 MC 2334/2010, WITH LCR	OREINTAL INSURANCE CO. LTD. Versus MD. HABIBUR RAHMAN	S K GOSWAMI P K SHARMA R KATHKATIA	MR.S C PANDIT MS.A AJITSARIA
16	MFA/213/2010 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD., Versus MD. RABI HUSSAIN and ANR,	MR.K K BHATRA MR.R K BHATRA MSR D KAKATI MR.A AHMED MS.P HUJURI MS.S DAS	
17	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
18	MFA/287/2010 WITH LCR	THE UNION OF INDIA Versus M/S NORTH EAST IODISED SALTP LTD.	MR.S SARMA MR.B SHARMA MR.G GOSWAMI MR.H K DAS MSB DEVI SC, NF RLY	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
19	MFA/2/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus MD. SAIDUL HAQUE and ANR,	MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A R AGARWALA MR.P PATOWARY
20	Arb.A./7/2011 CAVT. NO. 809/2011 WITH LCR, NOT BY HON. A.K. GOSWAMI, J	ASSAM PETROLEUM LIMITED Versus M/S TARAMONI MAZUMDAR AND ORS	MR.K K MAHANTA MR.S KALITA MR.T BARUAH MR.R TALUKDAR MR.A BARUAH MS.R GOGOI MS.P BARUA MR.B DOLEY	MR.R SHARMA MR. D MAZUMDAR MR.B DEORI FOR CAVEATOR MS.T SAIKIA
21	MFA/13/2011 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus SMT. TRISHNA RANI NAMASUDRA and 3 ORS.	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.I BOROOAH	MR.P K DEKA MR.I H LASKAR MR.N K DEKA MR. S ALAM
22	MFA/15/2011 WITH LCR	UNION OF INDIA Versus M/S NORTH EAST LODISED SALTP LTD.	MS.M CHATTERJEE MS.D SONOWAL MS.S CHAKRABORTY SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MS.M SHARMA MR.K P MAHESHWARI
23	RFA/16/2011 CAVT. NO. 84/2011 WITH LCR AND P.B.	DULAL UDDIN AHMED Versus RINA CHOUDHURY AND 2 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.T C KHATRI	MR.K N CHOUDHURYR-1-3 MR.M MAHANTA(R-1-3) MR.B TALUKDAR MR.A DHAR(R-1-3) MR.M DAS MS.D DAS(R-1-3) FOR CAVEATOR
24	RFA/26/2011 WITH LCR	MUSTT. MINARA BEGUM and 4 ORS, Versus THE ASSAM STATE ELECTRICITY BOARD and 3 ORS,	MR.P K DEKA MR.I H LASKAR MS.R DEWAN MR. S ALAM	MR.B D DAS SC, A S E B

25	MFA/36/2011 WITH LCR	UNION OF INDIA Versus M/S JOYPRAKASH ASSOCIATES LTD.,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
	WITH			
26	MFA/38/2011	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LTD.	MS.M CHATTERJEE MS.D SONOWAL MS.S CHAKRABORTY MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MS.M SHARMA MR.K P MAHESHWARI
	WITH			
27	MFA/122/2011	UNION OF INDIA Versus M/S JAIPRAKASH ASSOCIATES LIMITED,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
	WITH			
28	MFA/123/2011	UNION OF INDIA Versus M/S MOTILAL and GOURI FOOD STORAGE PVT. LTD. ,	MS.R BARUAH MS.M CHATTERJEE MSB DEVI MR.N K DAS MSK KALITA MS.R R BORAH MS.M ACHARYYA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.)	MR.A GOYAL MS.J CHOUDHURY MR.B MAHESHWARI MS.M SHARMA MR.K P MAHESHWARI
29	RFA/41/2011 WITH LCR	OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS Versus AJAY KUMAR KHAN	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MR.B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
30	RFA/42/2011 MC 462/12, IN CO__/12, WITH LCR	M/S ROYAL INDUSTRIES AND ANR. Versus SRI MANOJ KUMAR MORE AND ORS	MR.S CHETIA MR.A GOYAL MR.G KHANDELIA	MR.A KABRA
31	MFA/47/2011 WITH LCR	MD. ABDUL SATTAR Versus THE COMMISSIONER and ORS	MR.A B CHOUDHURY MRSS A CHOUDHURY MS.K DEKA MR H HOQUE	GA, ASSAM MR.S P MORE MR.A SATTAR MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISS KANUNGOE MR.R DEV MR. M MORE MR I HUSSAIN MR.A S CHOUDHURY MR.A A TARAFDAR
32	MFA/75/2011 WITH LCR	NATIONAL INSURANCE COM.LTD. Versus MD. NURUL ALI and ANR	MR.B C DAS MR.R C PAUL MISS.S ROY	MR.P S BHATTACHARYYA
33	MFA/76/2011 WITH LCR	THE UNION OF INDIA Versus M/S RAMESH AND CO.	MR.U K GOSWAMI MR G GOSWAMI SC, NF RLY	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
34	MFA/78/2011 WITH LCR	MD. ATIKUR RAHMAN Versus UNION OF INDIA	MR.I A TALUKDAR MS.M MALLIK MS.P BARMAN	MR.B SHARMA(Sr.SC,Rly.) MSB DEVI MS.M PHUKAN MS.R R BORAH SC, NF RLY
35	MFA/81/2011 WITH LCR	UNION OF INDIA REP. BY THE GENERAL MANAGER N.F. RAILWAY, MALIGAON GUWAHATI-11 Versus M/S SUN RISE, H.B.ROAD, FANCY BAZAR, GUWAHATI-1, ASSAM	MR.B SARMAH(Rly.Adv.) MSB DEVI MR.N K DAS	MR.A GOYAL MR.K P MAHESHWARI

36	MFA/86/2011 MC 1812/11, MC 220/12, WITH LCR	NATIONAL INSURANCE CO. LTD., Versus JITU DEKA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.J SINGH MR.D THAKUR MR.T BORKOTOKY MRN TALUKDAR MS.D GUPTA
37	MFA/99/2011 WITH LCR	UNION OF INDIA , Versus M/S GANAPATI ENTERPRISES	MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
38	MFA/96/2011	UNION OF INDIA , Versus M/S GANAPATI ENTERPRISES	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
39	MFA/97/2011	UNION OF INDIA , Versus M/S KUNDANMAL CHOUDHURY	MR.B SHARMA(Rly.Adv.) MR.A CHETRY MR. B SARMA MR.U K NAIR	MR.A GOEL
40	MFA/101/2011 WITH LCR	UNION OF INDIA Versus M/S ULTRATECH CEMENT LIMITED	MR.B SHARMA(Rly.Adv.) MSB DEVI MR.N K DAS MS.R R BORAH	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
41	MFA/105/2011 WITH LCR	UNION OF INDIA, Versus M/S RATHI SALT and GRAINS P LTD.	MR. B SARMA MSB DEVI MS.R R BORAH	MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESHWARI
42	MFA/112/2011 WITH LCR, MONTH OF JUNE 2018	NEW INDIA ASSURANCE CO. LTD., Versus KARTIK SAHA and ANR,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. S K MEDHI MR.M DEKA(R-1) MR.S HOQUE(R-1)
43	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
44	MFA/117/2011 WITH LCR	UNION OF INDIA, Versus M/S BAJAJ STEEL,	MR.B SHARMA Rly.Adv. MSB DEVI MR.N K DAS	MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR.K P MAHESHWARI
45	MFA/121/2011 MC 3464/11, WITH LCR	THE UNION OF INDIA , Versus M/S BAJAJ HINDUSTHAN LTD.	MS.M CHATTERJEE MS.I DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
46	MFA/124/2011	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA MR.K P MAHESHWARI
47	CRP/164/2011 CAVT. NO. 502/11 WITH LCR 4, LIST IN NEXT PART-II	KAILASH CHAND SHARMA @ JOSHI Versus PURSOTTAM LAL SHARMA	MR.B K JAIN MS.R LAHKAR	MS.K YADAV FOR CAVEATOR MR.R L YADAV
	WITH MC/1915/2011 in CRP/164/2011	PURSOTTAM LAL SHARMA Versus KAILASH CHAND SHARMA @ JOSHI	MR.B K JAIN MS.R LAHKAR	MS.K YADAV FOR CAVEATOR MR.R L YADAV
48	Test.App./1/2012 CAVT. NO. 504/2012 WITH LCR, NOT BY HON. A.K. GOSWAMI, J	MD. ALAUDDIN KHAN and ANR, Versus MD. ZAFARULLAH KHAN	G SARMAH S C KEYAL S K GHOSH S P CHOUDHURY A BHATTACHARJEE B KAUSHIK	S S DEY S BANIK B SARMA FOR CAVEATOR
49	Test.Cas./1/2012 WITH LCR	MD. UMAR ALI SARKAR and 6 ORS Versus MD. SAFIDUL ISLAM,	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.M K DAS MR.H A SARKAR	MRG P BHOWMIK MS.J PURKAYASTHA MS.A DAS
50	MFA/1/2012 WITH LCR	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
51	MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL

52	RFA/5/2012 WITH LCR	GANGA RAM BHOR and 4 ORS, Versus THE STATE OF ASSAM and ORS,	MR.B C DAS MR.U DUTTA MS.P KAR	GA, ASSAM MR.S DAS MR.C K S BARUAH MS.A DEY MR.D M NATH
53	MFA/11/2012 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD., Versus SMT. JAYA SAIKIA and ANR	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.J SINGH MR.T R SARMA(R-1) MS.S KHANIKAR(R-1) MS.P BARUAH(R-1) MR. D GUPTA
54	MFA/13/2012 MC 466/12, WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus KRISHNAMONI BORA GAYAN AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.D P CHALIHA MR.J SHARMA MR.I A TALUKDAR(R-1) MR.G SOREN MS.A MAHANTA MR.U P CHALIHA MS.P BARMAN(R-1) MRN MAHAMMAD
55	MFA/17/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
56	Arb.A./17/2012 WITH LCR	POWAL CH. BORA Versus NUMALIGARH REFINERY LTD	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MRS BORGHAIN
57	RFA/18/2012 WITH LCR	DIVISIONAL FOREST OFFICER, Versus SIBA PRASAD BORUAH	MR. P K BORAH MR.R K BORA SR GA,ASSAM	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA
	WITH MC/1152/2015 in RFA/18/2012	SIBA PRASAD BORUAH Versus THE DIVISIONAL FOREST OFFICER,	MR.B D GOSWAMI MR.M P PARASHAR MR.D SHARMA	MR. P K BORAH MR.R K BORA SR, GA, ASSAM
58	FAO/20/2012 WITH LCR	ANOWAR HUSSAIN Versus KAMALA BIBI	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR	MR.A R SHEIKH
59	RFA/22/2012 WITH LCR AND P.B.	HASANUR MIR Versus ABDUR REZZAK	K R PATGIRI MR.U DUTTA C DAS B BARMAN B C DAS	R ALI MD.M Z SHAH MR.H A AHMED MD.S ALI
60	FAO/22/2012 MC 3330/12(D/O)(PART I AND II)	RAMA RANI DAS Versus RAKHI SEN and 3 ORS	MRG P BHOWMIK MR.S SAHA MR.R HAZARIKA	MR.G N SAHEWALLA MR.A SARMA MR.MD ASLAM MR.J P CHAUHAN MR.G SAIKIA MR.U DUTTA MSK KALITA
61	RFA/25/2012 WITH LCR	M/S MATA TRANSPORT PRIVATE LIMITED AND 3 ORS Versus M/S TIMPACK PRIVATE LIMITED	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MS.A GOGOI MRS.M D CHOUDHURY MRG AGARWAL
	WITH			
62	RFA/14/2011	TIMPACK PRIVATE LTD. Versus MATA TRANSPORT PVT. LTD AND 3 ORS	MRS.A B GOGOI MRS.M D CHOUDHURY MRG AGARWAL	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.K H CHOUDHURY
63	RFA/27/2012 WITH LCR	BHARAT BAMBOO and TIMBER SUPPLIERS Versus HINDUSTAN PAPER CORPORATION LIMITED	DR.ASHOK SARAF MR.D BARUAH MS.B DAS MR K SAHARIA	MR.S SARMA MS.D DEKA MR.J ROY MS.P BORAH MS.S KAKOTI
64	MFA/31/2012 WITH LCR	UNION OF INDIA Versus M/S FUEL SOURCESINDIA PVT. LTD.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
65	MFA/33/2012 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus DEBRAJ DAS AND ANOTHERS	MR.B C DAS MS.S ROY MS.P KAR	MR.D K SAIKIA MS.S D SAIKIA MR.M K MISHRA

66	RFA/38/2012 WITH LCR	LAKHESWAR ROY Versus PRABIN CH TALUKDAR	MR.B K GOGOI MR.D SHARMA MR.N N JHA	MR.A K PURKAYASTHA MR.S K SINGH MR.J A AHMED MR.Z ARAFAT
67	MFA/44/2012 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus BASAT ALI AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A ALAM
68	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
69	MFA/55/2012 WITH LCR	THE UNION OF INDIA and ANR, Versus M/S FUEL SOURCES INDIA PVT. LTD.	MR.M HUSSAIN MS.M CHATTERJEE MR. E AHMED MRS.U CHAKRABORTY SC, NF RLY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
70	MFA/72/2012 MC 2562/13, WITH LCR	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR.B MAHESHWARI MR.K P MAHESHWARI
71	MFA/81/2012 WITH LCR	HEMEN HAZARIKA @ HEMENDRA HAZARIKA, Versus PADUM HAZARIKA and ANR,	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.A B SIDDIQUE MR.F U BORBHUYA	MS.A BEGUM MD.B ISLAM MRS.R MOMTAZ(R- 1&2) MR.A LAHKAR MR.A I UDDIN(R- 1&2)
72	MFA/83/2012 MC 2672/12, WITH LCR	UNION OF INDIA Versus KALYAN CHAKRABORTY	MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MSB DEVI MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
73	MFA/84/2012 WITH LCR	UNION OF INDIA Versus M/S ANKUR BUISNESSP LTD	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K P MAHESHWARI
74	MFA/86/2012 WITH LCR	BIKASH CHOUDHURY Versus UNION OF INDIA	MR.J MOLLAH MD.S ISLAM	MSB DEVI SC, NF RLY MS.R R BORAH MS.M PHUKAN
75	MFA/91/2012 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus KHANDAKAR SAHIDUL ISLAM and ORS	MR.R GOSWAMI MR.I ISLAM	MR.J AHMED MR M BEZBARUAH MR.S AHMED MS.S PARBIN MRS BORGHAIN MR.T PRADHAN MRB B BASUMATARY MR.R D LAL MR.A LAL
76	MFA/103/2012 MC 3034/12, WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus BHASKAR DEV DARJI	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
77	CRP/224/2012 WITH LCR	MD. BASIT Versus MD. MOOSA	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA	MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.A DEY
78	CRP/530/2012 WITH LCR 4 FILES, LIST IN PART-II COMMENCING FROM 09/07/2018	ON THE DEATH OF KRISHNA BISWAS, HIS LEGAL HEIRS AND ANR Versus KESHAB CHANDRA DEY	G C PHUKAN S K SINGH R S THAKUR	S P CHOUDHURY A BHATTACHARJEE G SARMAH
79	RFA/31/2013 MC 1516/13, MC 1515/13(D/O), WITH LCR, FIXED IN JUNE 2018	PHANIDRA NARAYAN CHOUDHURY Versus BIMAL RAI and 3 ORS	MR.P S DEKA MR.B K BHAGAWATI MRS.A CHAKRABORTY MS.K CHOUDHURY	MR.R P SINGH(R- 3&4)
80	CRP/58/2017 WITH LCR 7 FILES, LIST IN PART-II COMMENCING FROM 09/07/2018	PRAMILA BALA DAS and 2 ORS. Versus ANJALI DAS and 6 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA	MRG P BHOWMIKR- 1-7 MS.P CHETIA(R- 1-7)

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LEAVE NOTE OF ADVOCATES FOR 09/07/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. B N DEKA	07-06-2018	To	25-07-2018
3)	MR. S SINHA	15-06-2018	To	09-07-2018
4)	MR. J P SHARMA	19-06-2018	To	20-11-2018
5)	DR. N DEKA	27-06-2018	To	28-07-2018
6)	MR M AHMED	09-07-2018	To	24-07-2018
7)	MS. B M CHHETRI	09-07-2018	To	17-07-2018
8)	MR. D BORAH	09-07-2018	To	12-07-2018
9)	MR. P SUNDI	09-07-2018	To	16-07-2018
10)	MR. P P BARUAH	09-07-2018	To	19-07-2018
11)	MR. J CHOUDHURY	04-07-2018	To	31-07-2018
12)	MR. A SANDILYA	09-07-2018	To	11-07-2018
13)	MR. K GOSWAMI	09-07-2018	To	11-07-2018
14)	MR. H R KHAN	09-07-2018	To	20-07-2018
15)	MR. M SINGH	09-07-2018	To	26-10-2018
16)	MR. K GOSWAMI	09-07-2018	To	11-07-2018